

**HIGH COURT OF ANDHRA PRADESH::HYDERABAD
ABSTRACT**

PUBLIC SERVICES - Andhra Pradesh State Judicial Services - Junior Civil Judges - Postings and Transfers - ORDERED.

ROC.NO.2510/2014-B.SPL.

NOTIFICATION NO.606-B.SPL.

DATED:28.03.2014.

READ:

1. G.O.Ms.No.97, Law (L.A & J - Home Courts.C) Department, dated 07.08.2013.
2. G.O.Ms.No.101, Law (L.A & J - Home Courts.C) Department, dated 17.08.2013.
3. G.O.Ms.No.102, Law (L.A & J - Home - Courts.C) Department dated 17.08.2013.
4. High Court's Proceedings Roc.No.5326/2013-B.Spl., dated 21.09.29013.

The High Court is pleased to order the following Postings and Transfers:-

I

1. Smt. Molothu Bujji, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1st read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Macherla, Guntur District, VICE Sri K.Pardhasaradhi Rao, transferred.
2. On relief, Sri K.Pardhasaradhi Rao, Junior Civil Judge, Macherla, Guntur District, is transferred and posted as V Addl. Junior Civil Judge, Visakhapatnam, VICE Smt. M.Meena Devi, transferred.
3. Smt. M.Meena Devi, V Addl. Junior Civil Judge, Visakhapatnam is transferred and posted as I Addl. Junior Civil Judge, Guntur, VICE Smt. K.Sridevi, transferred.
4. On relief, Smt. K.Sridevi, I Addl. Junior Civil Judge, Guntur is transferred and posted as Prl. Junior Civil Judge, Guntur (post kept vacant).
 - i) Smt. Molothu Bujji, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Sri V.Pardhasaradhi Rao.
 - ii) Sri K.Pardhasaradhi Rao, on relief by his successor, will proceed to his new station and shall take charge of his post from VI Addl. Junior Civil Judge, Visakhapatnam.

- iii) Smt. M.Meena Devi, will immediately handover charge of her post to the VI Addl Junior Civil Judge, Visakhapatnam, and proceed to her new station. She shall take charge of her post from Smt. K.Sridevi.
- iv) The VI Addl. Junior Civil Judge, Visakhapatnam, will be in full additional charge of the post of V Addl. Junior Civil Judge, Visakhapatnam, till the substitute posted takes charge.
- v) Smt. K.Sridevi, on relief by her successor, will regularly assume charge as Prl. Junior Civil Judge, Guntur, which post she is holding full additional charge.

II

1. Sri Madipally Bhaskar, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1st read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Vemulavada, Karimnagar District, VICE Sri D.Venkatesh, transferred.
2. On relief, Sri D.Venkatesh, Junior Civil Judge, Vemulavada, Karimnagar District is transferred and posted as Prl. Junior Civil Judge, Medak, VICE Sri P.Pradeep Naik, transferred.
3. Sri P.Pradeep Naik, Prl. Junior Civil Judge, Medak is transferred and posted as Prl. Junior Civil Judge, Husnabad, Karimnagar District, VICE Sri K.Prasad, transferred.
4. Sri K.Prasad, Prl. Junior Civil Judge, Husnabad, Karimnagar District is transferred and posted as Prl. Junior Civil Judge, Huzurabad, Karimnagar District (post kept vacant)
 - i) Sri Madipally Bhaskar, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Sri D. Venkatesh.
 - ii) Sri D.Venkatesh, on relief by his succusessor will immediately proceed to his new station and he shall take charge of his post from Junior Civil Judge-cum-Special Judicial Magistrate of First Class, Medak.
 - iii) Sri P.Pradeep Naik, will immediately handover charge of his post to the Junior Civil Judge-cum-Special Judicial Magistrate of First Class, Medak, and proceed to his new station. He shall take charge of his post from Addl. Junior Civil Judge, Huzurabad.

- iv) The Junior Civil Judge-cum-Special Judicial Magistrate of First Class, Medak, will be in full additional charge of the post of Prl. Junior Civil Judge, Medak, till the substitute posted takes charge.
- v) Sri K.Prasad, will immediately handover charge of his post to the Addl. Junior Civil Judge, Huzurabad, and proceed to his new station. He shall take charge of his post from Addl. Junior Civil Judge, Huzurabad.
- vi) The Addl. Junior Civil Judge, Huzurabad, will be in full additional charge of the post of Prl. Junior Civil Judge, Husnabad, till the substitute posted takes charge.

III

1. Sri J.Sravan Kumar, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 2nd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as II Addl. Junior Civil Judge, Ongole, Prakasam District, VICE Smt. S.Kavitha, transferred.
2. Smt. S.Kavitha, II Addl. Junior Civil Judge, Ongole, Prakasam District, is transferred and posted as I Addl. Junior Civil Judge, Madanapalle, Chittoor District, VICE Smt. S.Sailaja, transferred.
3. Smt. S.Sailaja, I Addl. Junior Civil Judge, Madanapalle, Chittoor District is transferred and posted as Prl. Junior Civil Judge, Nandyal, Kurnool District, VICE Sri Lalsingh Srinivas Naik, transferred.
4. On relief Sri Lalsingh Srinivas Naik, Prl. Junior Civil Judge, Nandyal, Kurnool District is transferred and posted as Prl. Rent Controller, City Small Causes Court, Hyderabad, VICE Smt. M.K.Padmavathi, transferred.
5. Smt. M.K. Padmavathi, Prl. Rent Controller, City Small Causes Court, Hyderabad, is transferred and posted as Junior Civil Judge, Pargi, Rangareddy District, VICE Sri Vinod Kumar, transferred.
6. Sri Vinod Kumar, Junior Civil Judge, Pargi, Rangareddy District, is transferred and posted as Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, Krishna District, VICE Smt. L.Thejovathi, transferred.
7. On relief, Smt. L.Thejovathi, Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, Krishna District is transferred and posted as Prl. Junior Civil Judge, Machilipatnam, VICE Sri P.Kesavacharyulu, transferred.

8. Sri P.Kesavacharyulu, Prl. Junior Civil Judge, Machilipatnam, Krishna District, is transferred and posted as Prl. Junior Civil Judge, Eluru, West Godavari District, VICE Smt. S.Sreevani, transferred.

9. On relief, Smt. S.Sreevani, Prl. Junior Civil Judge, Eluru, West Godavari District, is transferred and posted as I Addl. Junior Civil Judge, Eluru, West Godavari District, VICE Ms. K.Vanisree, transferred.

10. Ms. K.Vanisree, I Addl. Junior Civil Judge, Eluru, West Godavari District is transferred and posted as Prl. Junior Civil Judge, Parvathipuram, Vizianagaram District (post kept vacant)

- i) Sri J.Sravan Kumar, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Judicial Magistrate of First Class, Special Mobile Court, Ongole.
- ii) Smt. S.Kavitha, who was granted maternity leave for 180 days from 19.02.2014 to 17.08.2014 and after expiry of her maternity leave will proceed to her new station and shall take charge of her post from Prl. Junior Civil Judge, Madanapalle.
- iii) Smt. S.Sailaja, will immediately handover charge of her post to the Prl. Junior Civil Judge, Madanapalle, and proceed to her new station. She shall take charge of her post from Prl. Junior Civil Judge, Nandyal.
- iv) The Prl. Junior Civil Judge, Madanapalle, will be in full additional charge of the post of I Addl. Junior Civil Judge, Madanapalle, till the substitute posted takes charge.
- v) Sri Lal Singh Srinivas Naik, on relief by his successor, will proceed to his new station and shall take charge of his post from II Addl. Rent Controller, City Small Causes Court, Hyderabad.
- vi) Smt. M.K.Padmavathi, will immediately handover charge of her post to the II Addl. Rent Controller, City Small Causes Court, Hyderabad, and proceed to her new station. She shall take charge of her post from Junior Civil Judge, Chevella.
- vii) The II Addl. Rent Controller, City Small Causes Court, Hyderabad, will be in full additional charge of the post of Prl. Rent Controller, City Small Causes Court, Hyderabad, till the substitute posted takes charge.

- viii) Sri Vinod Kumar, will immediately handover charge of his post to the Junior Civil Judge, Chevella, and proceed to his new station. He shall take charge of his post from Smt. L.Thejovathi.
- ix) The Junior Civil Judge, Chevella, will be in full additional charge of the post of Junior Civil Judge, Pargi, till the substitute posted takes charge.
- x) Smt. L.Thejovathi, on relief by her successor, will regularly assume charge as Prl. Junior Civil Judge, Machilipatnam, which post she is holding full additional charge.
- xi) Sri P.Kesavacharyulu, will immediately handover charge of his post to the Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, and proceed to his new station and shall take charge of his post from Smt. S.Sreevani.
- xii) The Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, will be in full additional charge of the post of Prl. Junior Civil Judge, Machilipatnam, till the substitute posted takes charge.
- xiii) Smt. S.Sreevani, on relief by her successor will regularly assume charge as I Addl. Junior Civil Judge, Eluru, which post she is holding full additional charge.
- xiv) Ms. K.Vanisree, will immediately handover charge of her post to the Prl. Junior Civil Judge, Eluru, and proceed to her new station. She shall take charge of her post from Addl. Junior Civil Judge, Parvathipuram.
- xv) The Prl. Junior Civil Judge, Eluru, will be in full additional charge of the post of I Addl. Junior Civil Judge, Eluru, till the substitute posted takes charge.

IV

1. Sri Shaik Peda Khasim, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 2nd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Satyaveedu, Chittoor District, VICE Sri S.Krishnan Kutty, transferred.
2. On relief Sri S.Krishnan Kutty, Junior Civil Judge, Satyaveedu, Chittoor District is transferred and posted as Prl. Junior Civil Judge, Chittoor, VICE Smt. G.Anandhi, transferred.

3. Smt. G.Anandhi, Prl. Junior Civil Judge, Chittoor is transferred and posted as VI Addl. Junior Civil Judge, Guntur, VICE Sri D.Srinivasulu, transferred.
4. Sri D.Srinivasulu, VI Addl. Junior Civil Judge, Guntur, is transferred and posted as Prl. Junior Civil Judge, Narsaraopet, Guntur District, VICE Sri K.Vasudeva Rao, transferred.
5. On relief, Sri K.Vasudeva Rao, Prl. Junior Civil Judge, Narsaraopet, Guntur District is transferred and posted as I Addl. Junior Civil Judge, Narsaraopet, Guntur District, VICE Sri K.V.Ramakrishnaiah, transferred.
6. Sri K.V.Ramakrishnaiah, I Addl. Junior Civil Judge, Narsaraopet, Guntur District, is transferred and posted as Addl. Junior Civil Judge, Kavali, Nellore District, VICE Sri Mohd. Nazeer-Ul-Ain, transferred.
7. Sri Mohd. Nazeer-Ul-Ain, Addl. Junior Civil Judge, Kavali, Nellore District is transferred and posted as I Addl. Junior Civil Judge, Sattennapalli, Guntur District VICE Smt. M.Kumudini, transferred.
8. On relief, Smt. M.Kumudini, I Addl. Junior Civil Judge, Sattennapalli, Guntur District is transferred and posted as Prl. Junior Civil Judge, Sattennapalli, Guntur District, VICE Sri V.Venkateswar Rao, transferred.
9. Sri V.Venkateswar Rao, Prl. Junior Civil Judge, Sattennapalli, Guntur District is transferred and posted as Junior Civil Judge, Prathipadu, East Godavari District, VICE Sri R.Kishore Babu, transferred.
10. Sri R.Kishore Babu, Junior Civil Judge, Prathipadu, East Godavari District is transferred and posted as III Addl. Junior Civil Judge, Rajahmundry, East Godavari District, VICE Smt. M.Padmaja, transferred.
11. Smt. M.Padmaja, III Addl. Junior Civil Judge, Rajahmundry, East Godavari District is transferred and posted as Special Judicial Magistrate of First Class, Excise Court, Hyderabad, VICE Smt. M.Sudha, transferred.
12. Smt. M.Sudha, Special Judicial Magistrate of First Class, Excise Court, Hyderabad, is transferred and posted as II Addl. Junior Civil Judge, Machilipatnam, Krishna District, VICE Smt. M. Anuradha, transferred.
13. Smt. M. Anuradha, II Addl. Junior Civil Judge, Machilipatnam, Krishna District, is transferred and posted as Addl. Junior Civil Judge, Nandigama, Krishna District VICE Sri B. Babu Naik, transferred.

14. On relief, Sri B. Babu Naik, Addl. Junior Civil Judge, Nandigama, Krishna district, is transferred and posted as Prl. Junior Civil Judge, Yellamanchili, Visakhapatnam District VICE Smt. G. Chandra Mouleshwari, transferred.

15. Smt. G. Chandra Mouleshwari, Prl. Junior Civil Judge, Yellamanchili, Visakhapatnam District, is transferred and posted as I Addl. Junior Civil Judge, Machilipatnam, Krishna District VICE Smt. A. Naga Sailaja, transferred.

16. Smt. A. Naga Sailaja, I Addl. Junior Civil Judge, Machilipatnam, Krishna District is transferred and posted as Prl. Junior Civil Judge, Palakol, West Godavari District VICE Sri D. Bala Krishnaiah, transferred.

17. On relief, Sri D. Bala Krishnaiah, Prl. Junior Civil Judge, Palakol, West Godavari District, is transferred and posted as Prl. Junior Civil Judge, Kovur, Nellore District VICE Smt. M. Sobha, transferred.

18. Smt. M. Sobha, Prl. Junior Civil Judge, Kovur, Nellore District, is transferred and posted as Junior Civil Judge, Rajampet, Kadapa District VICE Sri K.P. Sai Ram, transferred.

19. Sri K.P. Sai Ram, Junior Civil Judge, Rajampet, Kadapa District, is transferred and posted as Addl. Junior Civil Judge, Gudur, Nellore District VICE Sri C. Muralidhar, transferred.

20. On relief, Sri C. Muralidhar, Addl. Junior Civil Judge, Gudur, Nellore District is transferred and posted as Junior Civil Judge, Nagari, Chittoor District (post kept vacant).

- i) Sri Shaik Peda Khasim, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Sri S.Krishnan Kutty.
- ii) Sri S.Krishnan Kutty, on relief by his successor will proceed to his new station and shall take charge of his post from I Addl. Junior Civil Judge, Chittoor.
- iii) Smt. G.Anandhi, will immediately handover charge of her post to the I Addl. Junior Civil Judge, Chittoor, and proceed to her new station. She shall take charge of her post from II Addl. Junior Civil Judge, Guntur.
- iv) The I Addl. Junior Civil Judge, Chittoor, will be in full additional charge of the post of Prl. Junior Civil Judge, Chittoor, till the substitute posted takes charge.

- v) Sri D.Srinivasulu, will immediately handover charge of his post to the II Addl. Junior Civil Judge, Guntur, and proceed to his new station. He shall take charge of his post from Sri K.Vasudeva Rao.
- vi) The II Addl. Junior Civil Judge, Guntur, will be in full additional charge of the post of VI Addl. Junior Civil Judge, Guntur, till the substitute posted takes charge.
- vii) Sri K.Vasudeva Rao, on relief by his successor, will regularly assume charge as I Addl. Junior Civil Judge, Narasaraopet, which post he is holding full additional charge.
- viii) Sri K.V.Ramakrishnaiah, will immediately handover charge of his post to the Prl. Junior Civil Judge, Narasaraopet, and proceed to his new station. He shall take charge of his post from Addl. Junior Civil Judge, Kovur, Nellore District
- ix) The Prl. Junior Civil Judge, Narasaraopet, will be in full additional charge of the post of I Addl. Junior Civil Judge, Narasaraopet, till the substitute posted takes charge.
- x) Sri Mohd. Nazeer-Ul-Ain, will immediately handover charge of his post to the Prl. Junior Civil Judge, Kavali, and proceed to his new station. He shall take charge of his post from Smt. M.Kumudini.
- xi) The Prl. Junior Civil Judge, Kavalia, will be in full additional charge of the post of Addl. Junior Civil Judge, Kavali, till the substitute posted takes charge.
- xii) Smt. M.Kumudini, on relief by her successor, will regularly assume charge as Prl. Junior Civil Judge, Sattenapalli, which post she is holding full additional charge.
- xiii) Sri V.Venkateswara Rao, will immediately handover charge of his post to the I Addl. Junior Civil Judge, Sattenapalli, and proceed to his new station. He shall take charge of his post from Junior Civil Judge, Pithapuram.
- xiv) The I Addl. Junior Civil Judge, Sattenapalli, will be in full additional charge of the post of Prl. Junior Civil Judge, Sattenapalli, till the substitute posted takes charge.
- xv) Sri R.Kishore Babu, will immediately handover charge of his post to the Junior Civil Judge, Pithapuram, and proceed to his new station. He shall take charge of his post from IV Addl. Junior Civil Judge, Rajahmundry.

- xvi) The Junior Civil Judge, Pithapuram, will be in full additional charge of the post of Junior Civil Judge, Prathipadu, till the substitute posted takes charge.
- xvii) Smt. M.Padmaja, will immediately handover charge of her post to the IV Addl. Junior Civil Judge, Rajahmundry, and proceed to her new station. She shall take charge of her post from IV Metropolitan Magistrate, Hyderabad.
- xviii) The IV Addl. Junior Civil Judge, Rajahmundry, will be in full additional charge of the post of III Addl. Junior Civil Judge, Rajahmundry, till the substitute posted takes charge.
- xix) Smt. M.Sudha, will immediately handover charge of her post to the IV Metropolitan Magistrate, Hyderabad, and proceed to her new station. She shall take charge of her post from Special Judicial Magistrate of First Class, Excise Court, Machilipatnam.
- xx) Smt. M.Anuradha, will immediately handover charge of her post to the Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, and proceed to her new station. She shall take charge of her post from Sri B.Babu Naik.
- xxi) The Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, will be in full additional charge of the post of II Addl. Junior Civil Judge, Machilipatnam, till the substitute posted takes charge.
- xxii) Sri B.Babu Naik, on relief by his successor will proceed to his new station and shall take charge of his post from Addl. Junior Civil Judge, Yellamanchili.
- xxiii) Smt. G.Chadramouleswari, will immediately handover charge of her post to the Addl. Junior Civil Judge, Yellamanchili, and proceed to her new station. She shall take charge of her post from Special Judicial Magistrate of First Class, Excise Court, Machilipatnam.
- xxiv) The Addl. Junior Civil Judge, Yellamanchili, will be in full additional charge of the post of Prl. Junior Civil Judge, Yellamanchili, till the substitute posted takes charge.
- xxv) Smt. A.Naga Sailaja, will immediately handover charge of her post to the Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, and proceed to her new station. She shall take charge of her post from Sri D.Balakrishnaiah.

- xxvi) The Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, will be in full additional charge of the post of I Addl. Junior Civil Judge, Machilipatnam, till the substitute posted takes charge.
- xxvii) Sri D.Balakrishnaiah, on relief by his successor will proceed to his new station and shall take charge of his post from Addl. Junior Civil Judge, Kovur.
- xxviii) Smt. M.Shoba, will immediately handover charge of her post to the Addl. Junior Civil Judge, Kovur, and proceed to her new station. She shall take charge of her post from Junior Civil Judge, Nandalur.
- xxix) The Addl. Junior Civil Judge, Kovur, will be in full additional charge of the post of Prl. Junior Civil Judge, Kovur, till the substitute posted takes charge.
- xxx) Sri K.P.Sairam, will immediately handover charge of his post to the Junior Civil Judge, Nandalur, and proceed to his new station. He shall take charge of his post from Sri C.Muralidhar.
- xxxi) The Junior Civil Judge, Nandalur, will be in full additional charge of the post of Junior Civil Judge, Rajampet, till the substitute posted takes charge.
- xxxii) Sri C.Muralidhar, on relief by his successor will proceed to his new station and shall take charge of his post from Addl. Junior Civil Judge, Puttur.

V

1. Sri S.Kalayana Chakravarthy, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 2nd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Punganur, Chittoor District, VICE K.Motilal, transferred.
2. On relief, Sri K.Motilal, Addl. Junior Civil Judge, Punganur, Chittoor District is transferred and posted as Prl. Junior Civil Judge, Punganur, Chittoor District (post kept vacant)
 - i) Sri S. Kalyana Chakravarthy, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Sri K.Motilal.

- ii) Sri K. Motilal on relief by his successor, will regularly assume charge as Prl. Junior Civil Judge, Punganur, which post, he is holding full additional charge.

VI

1. Sri V.Srinivas, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 2nd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Bhainsa, Adilabad District VICE Sri D.Veera Nageswar Rao, transferred.
2. On relief, Sri D.Veera Nageswar Rao, Junior Civil Judge, Bhainsa, Adilabad District, is transferred and posted as Junior Civil Judge, Kodad, Nalgonda District, VICE Ms. K.Jayanthi, transferred.
3. Ms. K.Jayanthi, Junior Civil Judge, Kodad, Nalgonda District is transferred and posted as Prl. Junior Civil Judge, Mahabubabad, Warangal District, VICE Sri Brungi Srinivasa Rao, transferred.
4. On relief, Sri Brungi Srinivasa Rao, Prl. Junior Civil Judge, Mahabubabad, Warangal District is transferred and posted as Addl. Junior Civil Judge, Mahabubabad, Warangal District, VICE Ms. G.Kavitha Devi, transferred.
5. Ms. G.Kavitha Devi, Addl. Junior Civil Judge, Mahabubabad, Warangal District is transferred and posted as I Addl. Junior Civil Judge, Kothagudem, Khammam District, VICE Smt. M.Kiran Mahi, transferred.
6. Smt. M.Kiran Mahi, I Addl. Junior Civil Judge, Kothagudem, Khammam District is transferred and posted as IX Assistant Judge, City Civil Court, Hyderabad VICE Sri J.Jeevan Kumar, transferred.
7. Sri J.Jeevan Kumar, IX Assistant Judge, City Civil Court, Hyderabad, is transferred and posted as Junior Civil Judge, Parkal, Warangal District, VICE Sri M.A.Khaleel, transferred.
8. Sri M.A.Khaleel, Junior Civil Judge, Parkal, Warangal District is transferred and posted as Junior Civil Judge, Sircilla, Karimnagar District, VICE Sri N.Santosh Kumar, transferred.
9. On relief, Sri N.Santosh Kumar, Junior Civil Judge, Sircilla, Karimnagar District, is transferred and posted as Junior Civil Judge, Gajwel, Medak District VICE Sri G.Udaya Bhaskar Rao, transferred.

10. Sri G.Udaya Bhaskar Rao, Junior Civil Judge, Gajwel, Medak District is transferred and posted as Junior Civil Judge, Tungaturthi, Nalgonda District, VICE Sri S.Madhu, transferred.

11. On relief, Sri S.Madhu, Junior Civil Judge, Tungaturthi, Nalgonda District is transferred and posted as Addl. Junior Civil Judge, Husnabad, Karimnagar District (New Court sanctioned by the Government)

- i) Sri V. Srinivas, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Sri D. Veera Nageswara Rao.
- ii) Sri D. Veera Nageswara Rao, on relief by his successor will proceed to his new station and shall take charge of his post from Junior Civil Judge, Huzurnagar.
- iii) Sri Ms. K. Jayanthi, will immediately handover charge of her post to the Junior Civil Judge, Huzurnagar and proceed to her new station. She shall take charge of her post from Sri Brungi Srinivasa Rao.
- iv) The Junior Civil Judge, Huzurnagar will be in full additional charge of the post of Junior Civil Judge, Kodad, till the substitute posted takes charge.
- v) Sri Brungi Srinivasa Rao, on relief by his successor, will regularly assume charge as Addl. Junior Civil Judge, Mahabubabad, Warangal District, which post he is holding full additional charge.
- vi) Ms. G. Kavitha Devi, will immediately handover charge of her post to the Prl. Junior Civil Judge, Mahabubabad and proceed to her new station and shall take charge of her post from II Addl. Junior Civil Judge, Kothagudem.
- vii) The Prl. Junior Civil Judge, Mahabubabad will be in full additional charge of the post of Addl. Junior Civil Judge, Mahabubabad till the substitute posted takes charge.
- viii) Smt. M. Kiran Mahi will immediately handover charge of her post to the II Addl. Junior Civil Judge, Kothagudem, and proceed to her new station and shall take charge of her post from V Assistant Judge, City Civil Court, Hyderabad.
- ix) The II Addl. Junior Civil Judge, Kothagudem, will be in full additional charge of the post of I Addl. Junior Civil Judge, Kothagudem till the substitute posted takes charge.

- x) Sri J. Jeevan Kumar, will immediately handover charge of his post to the V Assistant Judge, City Civil Court, Hyderabad and proceed to his new station. He shall take charge of his post from Special Judicial Magistrate of First Class, Mobile Court, Mulugu.
- xi) The V Assistant Judge, City Civil Court, Hyderabad will be in full additional charge of the post of IX Assistant Judge, City Civil Court, Hyderabad, till the substitute posted takes charge.
- xii) Sri M.A. Khaleel, will immediately handover charge of his post to the Special Judicial Magistrate of First Class, Mobile Court, Mulug and proceed to his new station. He shall take charge of his post from Sri N. Santosh Kumar.
- xiii) The Special Judicial Magistrate of First Class, Mobile Court, Mulug will be in full additional charge of the post of Junior Civil Judge, Parkal, till the substitute posted takes charge.
- xiv) Sri N. Santosh Kumar, on relief by his successor, will proceed to his new station and shall take charge of his post from Prl. Junior Civil Judge, Siddipet.
- xv) Sri G. Udaya Bhaskar Rao, will immediately handover charge of his post to the Prl. Junior Civil Judge, Siddipet and proceed to his new station. He shall take charge of his post from Sri S. Madhu
- xvi) The Prl. Junior Civil Judge, Siddipet will be in full additional charge of the post of Junior Civil Judge, Gajwel till the substitute posted takes charge.
- xvii) Sri S. Madhu on relief by his successor, will proceed to his new station and shall take charge of his post in consultation with the Prl. District and Sessions Judge, Karimnagar.

VII

1. Sri K.Venkatesh, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 2nd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Mulug, Warangal District, VICE Sri N.Srirama Krishna, transferred.
2. On relief, Sri N.Sri Rama Krishna, Junior Civil Judge, Mulug, Warangal District is transferred and posted as I Addl. Junior Civil Judge, Ankapalle, Visakhapatnam District, VICE Sri S.Srinivas, transferred.

3. Sri S.Srinivas, I Addl. Junior Civil Judge, Anakapalle, Visakhapatnam District is transferred and posted as Addl. Junior Civil Judge, Peddapuram, East Godavari District, VICE Sri K.Srinivasa Rao, transferred.

4. On relief, Sri K.Srinivasa Rao, Addl. Junior Civil Judge, Peddapuram, East Godavari District, is transferred and posted as Prl. Junior Civil Judge, Nuzvid, Krishna District, VICE Sri D.Seshayya, transferred.

5. On relief, Sri D.Seshayya, Prl. Junior Civil Judge, Nuzvid, Krishna District is transferred and posted as Addl. Junior Civil Judge, Nuzvid, Krishna District, VICE Ms. E.Prasuna, transferred.

6. Ms. E.Prasuna, Addl. Junior Civil Judge, Nuzvid, Krishna District is transferred and posted as Prl. Junior Civil Judge, Kavali, Nellore District, VICE Sri T.Raja Venkatadri, transferred.

7. On relief, Sri T.Raja Venkatadri, Prl. Junior Civil Judge, Kavali, Nellore District is transferred and posted as Prl. Junior Civil Judge, Chirala, Prakasam District (post kept vacant)

- i) Sri K. Venkatesh, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Sri N. Srirama Krishna.
- ii) Sri N. Srirama Krishna on relief by his successor, will proceed to his new station and shall take charge of his post from II Addl. Junior Civil Judge, Anakapalle.
- iii) Sri S. Srinivas, will immediately handover charge of his post to the II Addl. Junior Civil Judge, Anakapalle, and proceed to his new station. He shall take charge of his post from Sri K. Srinivasa Rao.
- iv) The II Addl. Junior Civil Judge, Anakapalle will be in full additional charge of the post of I Addl. Junior Civil Judge, Anakapalle, till the substitute posted takes charge.
- v) Sri K. Srinivasa Rao on relief by his successor, will proceed to his new station and shall take charge of his post from Sri D. Seshayya.
- vi) Sri D. Seshayya on relief by his successor, will regularly assume charge as Addl. Junior Civil Judge, Nuzvid, which post he is holding full additional charge.
- vii) Ms. E.Prasuna, will immediately handover charge of her post to the Prl. Junior Civil Judge, Nuzvid, and proceed to her new station. She shall take charge of her post from Prl. Junior Civil Judge, Kavali.

- viii) The Prl. Junior Civil Judge, Nuzvid will be in full additional charge of the post of Addl. Junior Civil Judge, Nuzvid till the substitute posted takes charge.
- ix) Sri T. Raja Venkatadri on relief by his successor, will proceed to his new station and shall take charge of his post from Addl. Junior Civil Judge, Chirala.

VIII

1. Sri Mohammad Abutalib Parveez Shaik, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Markapur, Prakasam District, VICE Sri K.Ratna Prasad, transferred.
2. On relief, Sri K.Ratna Prasad, Addl. Junior Civil Judge, Markapur, Prakasam District is transferred and posted as Prl. Junior Civil Judge, Narsapur, West Godavari District, VICE Smt. K.Aruna, transferred.
3. Smt. K.Aruna, Prl. Junior Civil Judge, Narsapur, West Godavari District is transferred and posted as Addl. Junior Civil Judge, Avanigadda, Krishna District, VICE Sri M.Babu, transferred.
4. On relief, M.Babu, Addl. Junior Civil Judge, Avanigadda, Krishna District, is transferred and posted as Prl. Junior Civil Judge, Avanigadda, Krishna District (post kept vacant)
 - i) Sri Mohammad Abutalib Parveez Shaik after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Sri K. Ratna Prasad.
 - ii) Sri K. Ratna Prasad, on relief by his successor, will regularly assume charge as Prl. Junior Civil Judge, Narsapur, which post he is holding full additional charge.
 - iii) Smt. K. Aruna, will immediately handover charge of her post to the Addl. Junior Civil Judge, Narsapur, and proceed to her new station and shall take charge of her post from Sri M. Babu.
 - iv) The Addl. Junior Civil Judge, Narsapur, will be in full additional charge of the post of Prl. Junior Civil Judge, Narsapur, till the substitute posted takes charge.

- v) Sri M. Babu, on relief by his successor, will regularly assume charge as Prl. Junior Civil Judge, Avanigadda, which post he is holding full additional charge.
- vi) The Addl. Junior Civil Judge, Avanigadda will be in full additional charge of the post of Prl. Junior Civil Judge, Avanigadda, till the substitute posted takes charge.

IX

1. Ms. Manjulatha Araveti, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Allagadda, Kurnool District, VICE Sri D.Leela Venkata Seshadri, transferred.

2. On relief, Sri D.Leela Venkata Seshadri, Junior Civil Judge, Allagadda, Kurnool District is transferred and posted as II Addl. Junior Civil Judge, Tirupathi, Chittoor District, VICE Sri S.Kamalakar Reddy, transferred.

3. On relief, Sri S.Kamalakar Reddy, II Addl. Junior Civil Judge, Tirupati, Chittoor District, is transferred and posted as Prl. Junior Civil Judge, Tirupati, Chittoor District (post kept vacant)

- i) Ms. Manjulatha Araveti after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Sri D. Leela Venkata Seshadri.
- ii) Sri D. Leela Venkata Seshadri, on relief by his successor, shall take charge of his post from Sri S. Kamalakar Reddy.
- iii) Sri S. Kamalakar Reddy, on relief by his successor, shall take charge of his post from I Addl. Junior Civil Judge, Tirupati.

X

1. Ms. Satya Lakshmi Prasanna Vanapalli, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Sathupally, Khammam District VICE B.Rajesh, transferred.

2. On relief, Sri B.Rajesh, Addl. Junior Civil Judge, Sathupally, Khammam District, is transferred and posted as Prl. Junior Civil Judge, Sathupally, Khammam District (post kept vacant)

- i) Ms. Satya Lakshmi Prasanna Vanapalli after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Sri B.Rajesh.
- ii) Sri B.Rajesh, on relief by his successor, will regularly assume charge as Prl. Junior Civil Judge, Sathupally, which post he is holding full additional charge.

XI

Sri Ravinder Sattu, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Boath, Adilabad District (post kept vacant)

Sri Ravinder Sattu, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Addl. Junior Civil Judge. Nirmal.

XII

1. Sri Vijaya Kumar Reddy, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Adoni, Kurnool District, VICE Smt. M.Prameela Rani, transferred.

2. On relief, Smt. M.Prameela Rani, Addl. Junior Civil Judge, Adoni, Kurnool District is transferred and posted as Prl. Junior Civil Judge, Adoni, Kurnool District, VICE Sri J.Vikram, transferred.

3. On relief, Sri J.Vikram, Prl. Junior Civil Judge, Adoni, Kurnool District is transferred and posted as Prl. Junior Civil Judge, Nirmal, Adilabad District VICE D.Kiran Kumar, transferred.

4. Sri D.Kiran Kumar, Prl. Junior Civil Judge, Nirmal, Adilabad District is transferred and posted as Junior Civil Judge, Suryapet, Nalgonda District, VICE Sri K.Venkateswar Rao, transferred.

5. Sri K.Venkateswar Rao, Junior Civil Judge, Suryapet, Nalgonda District is transferred and posted as VI Addl. Junior Civil Judge, Rajahmundry, East Godavari District, VICE Smt. N.Srividya, transferred.
6. Smt. N.Srividya, VI Addl. Junior Civil Judge, Rajahmundry, East Godavari District is transferred and posted as I Addl. Junior Civil Judge, Tanuku, West Godavari District, VICE Smt. K.Uma Devi, transferred.
7. On relief, Smt. K.Uma Devi, I Addl. Junior Civil Judge, Tanuku, West Godavari District is transferred and posted as VIII Assistant Judge, City Civil Court, Hyderabad, VICE Smt. V.Rajani, transferred.
8. Smt. V.Rajani, VIII Assistant Judge, City Civil Court, Hyderabad is transferred and posted as Judicial Magistrate of First Class, Special Mobile Court, Nalgonda VICE Smt. B.Indira, transferred.
9. on relief, Smt. B.Indira, Judicial Magistrate of First Class, Special Mobile Court, Nalgonda, is transferred and posted as Judicial Magistrate of First Class, Special Mobile Court, L.B.Nagar, Rangareddy District, VICE Sri P.Kiran, transferred.
10. Sri P.Kiran, Judicial Magistrate of First Class, Special Mobile Court, L.B.Nagar, Rangareddy District, is transferred and posted as Judicial Magistrate of First Class, Special Mobile Court, Mahabubnagar VICE Smt. P.Vijaya Durga transferred.
11. On relief Smt. P.Vijaya Durga, Judicial Magistrate of First Class, Special Mobile Court, Mahabubnagar is transferred and posted as Junior Civil Judge, Mahabubnagar (post kept vacant)
 - i) Sri Vijaya Kumar Reddy, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Smt. M.Prameela Rani.
 - ii) Smt. M.Prameela Rani, on relief by her successor, will regularly assume charge as Prl. Junior Civil Judge, Adoni, which post she is holding full additional charge.
 - iii) Sri J.Vikram, will immediately handover charge of his post to the Addl. Junior Civil Judge, Adoni, and proceed to his new station. He shall take charge of his post from Addl. Junior Civil Judge, Nirmal.
 - iv) The Addl. Junior Civil Judge, Adoni, will be in full additional charge of the post of Prl. Junior Civil Judge, Adoni, till the substitute posted takes charge.

- v) Sri D.Kiran Kumar will immediately handover charge of his post to the Addl. Junior Civil Judge, Nirmal, and proceed to his new station. He shall take charge of his post from Junior Civil Judge, Huzurnagar.
- vi) The Addl. Junior Civil Judge, Nirmal, will be in full additional charge of the post of Prl. Junior Civil Judge, Nirmal, till the substitute posted takes charge.
- vii) Sri K.Venkateswar Rao, will immediately handover charge of his post to the Junior Civil Judge, Huzurnagar, and proceed to his new station. He shall take charge of his post from VII Addl. Junior Civil Judge, Rajahmundry.
- viii) The Junior Civil Judge, Huzurnagar, will be in full additional charge of the post of Junior Civil Judge, Suryapet, till the substitute posted takes charge.
- ix) Smt. N.Srividya, will immediately handover charge of her post to the VII Addl. Junior Civil Judge, Rajahmundry, and proceed to her new station. She shall take charge of her post from II Addl. Junior Civil Judge, Tanuku.
- x) The VII Addl. Junior Civil Judge, Rajahmundry, will be in full additional charge of the post of VI Addl. Junior Civil Judge, Rajahmundry, till the substitute posted takes charge
- xi) Smt. K.Uma Devi, on relief by her successor, will proceed to her new station and shall take charge of her post from IV Assistant Judge, City Civil Court, Hyderabad.
- xii) Smt. V.Rajani, will immediately handover charge of her post to the IV Assistant Judge, City Civil Court, Hyderabad and proceed to her new station. She shall take charge of her post from Smt. D.Indira.
- xiii) The IV Assistant Judge, City Civil Court, Hyderabad will be in full additional charge of the post of VIII Assistant Judge, City Civil Court, Hyderabad, till the substitute posted takes charge.
- xiv) Smt. B.Indira, on relief by her successor, will proceed to her new station and shall take charge of her post from the Special Judicial Magistrate of First Class, Excise Court, Rangareddy District.
- xv) Sri P.Kiran will immediately handover charge of his post to the Special Judicial Magistrate of First Class, Excise Court, Rangareddy District and proceed to his new station. He shall take charge of his post from Smt. P.Vijaya Durga.

- xvi) The Special Judicial Magistrate of First Class, Excise Court, Rangareddy District will be in full additional charge of the post of Judicial Magistrate of First Class, Special Mobile Court, L.B.Nagar, Rangareddy District, till the substitute posted takes charge.
- xvii) Smt. P.Vijaya Durga, on relief by her successor will regularly assume charge as Junior Civil Judge, Mahabubnagar which post she is holding full additional charge.

XIII

1. Sri Raju Mudigonda, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as II Metropolitan Magistrate for Railways, Secunderabad, VICE Sri M.Hari Narayana, transferred.
2. On relief, Sri M.Hari Narayana, II Metropolitan Magistrate for Railways, Secunderabad, is transferred and posted as III Metropolitan Magistrate, Visakhapatnam (post kept vacant)
 - i) Sri Raju Mudigonda, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Sri M.Hari Narayana.
 - ii) Sri M.Hari Narayana, on relief by his successor will proceed to his new station and shall take charge of his post from Special Judicial Magistrate of First Class, Excise Court, Visakhapatnam.

XIV

1. Sri Ajay Kumar Jadhav, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Bichkonda, Nizamabad District VICE Sri B.Ramesh, transferred.
2. On relief, Sri B.Ramesh, Junior Civil Judge, Bichkonda, Nizamabad District is transferred and posted as I Addl. Junior Civil Judge, Jagtial, Karimnagar District VICE Smt. M.Kalpna, transferred.
3. On relief, Smt. M.Kalpna, I Addl. Junior Civil Judge, Jagtial, Karimnagar District is transferred and posted as VII Assistant Judge, City Civil Court, Hyderabad, VICE Smt. N.Roja Ramani, transferred.

4. Smt. N.Roja Ramani, VII Assistant Judge, City Civil Court, Hyderabad, is transferred and posted as II Addl. Junior Civil Judge-cum-XIX Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District (post kept vacant)

- i) Sri Ajay Kumar Jadhav after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Sri B.Ramesh.
- ii) Sri B.Ramesh, on relief by his successor will proceed to his new station and shall take charge of his post from Smt. M.Kalpana.
- iii) Smt. M.Kalpana, on relief by her successor will proceed to her new station and shall take charge of her post from XX Assistant Judge, City Civil Court, Hyderabad.
- iv) Smt. M.Roja Ramani, will immediately handover charge of her post to the XX Assistant Judge, City Civil Court, Hyderabad, and proceed to her new station. She shall take charge of her post from IX Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District.
- v) The XX Assistant Judge, City Civil Court, Hyderabad, will be in full additional charge of the post of VII Assistant Judge, City Civil Court, Hyderabad, till the substitute posted takes charge.

XV

1. Ms. Asifa Sulthana, G.C. Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Nandikotkur, Kurnool District VICE Gannarapu Sudershan, transferred.

2. On relief, Sri Gannarapu Sudershan, Junior Civil Judge, Nandikotkur, Kurnool District is transferred and posted as Junior Civil Judge, Sirpur, Adilabad District, VICE Sri Mohd. Yousuf, transferred.

3. Sri Mohd. Yousuf, Junior Civil Judge, Sirpur, Adilabad District is transferred and posted as II Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District, VICE Sri D.Durga Prasad, transferred.

4. Sri D. Durga Prasad, II Metropolitan Magistrate, Cyberabad at L.B. Nagar, Rangareddy District is transferred and posted as Judicial Magistrate of First Class, Special Mobile Court, Sangareddy, Medak District VICE Smt. S. Swathi Reddy, transferred.

5. Smt. S. Swathi Reddy, Judicial Magistrate of First Class, Special Mobile Court, Sangareddy, Medak District, is transferred and posted as X Asst. Judge, City Civil Court, Hyderabad VICE Smt. A. Kanchana Reddy, transferred.

6. Smt. A. Kanchana Reddy, X Asst. Judge, City Civil Court, Hyderabad is transferred and posted as Spl. Judicial Magistrate of First Class, Excise Court, Mahabubnagar VICE Smt. R. Sree Latha, transferred.

7. On relief, Smt. R. Sree Latha, Special Judicial Magistrate of First Class, Excise Court, Mahabubnagar is transferred and posted as Addl. Junior Civil Judge, Shadnagar, Mahabubnagar District (New Court sanctioned by the Government).

- i) Ms. Asifa Sulthana, G.C., after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Gannarapu Sudershan.
- ii) Sri Gannarapu Sudhershan, on relief by his successor will proceed to his new station and shall take charge of his post from Prl. Junior Civil Judge, Asifabad.
- iii) Mohd. Yousuf, will immediately handover charge of his post to the Prl. Junior Civil Judge, Asifabad, and proceed to his new station. He shall take charge of his post from III Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District.
- iv) The Prl. Junior Civil Judge, Asifabad, will be in full additional charge of the post of Junior Civil Judge, Sirpur, till the substitute posted takes charge.
- v) Sri D.Durga Prasad, will immediately handover charge of his post to the III Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District and proceed to his new station. He shall take charge of his post from Addl. Junior Civil Judge, Sangareddy.
- vi) The III Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District, will be in full additional charge of the post of II Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District, till the substitute posted takes charge.
- vii) Smt. S.Swathi Reddy, who was granted Maternity leave for 180 days from 27.10.2013 to 24.04.2014 and after expiry of her Maternity Leave will proceed to her new station and shall take charge of her post from XIX Assistant Judge, City Civil Court, Hyderabad.

- viii) Smt. A.Kanchana Reddy, will immediately handover charge of his post to the XIX Assistant Judge, City Civil Court, Hyderabad, and proceed to her new station. She shall take charge of her post from Smt. R.Sree Latha.
- ix) The XIX Assistant Judge, City Civil Court, Hyderabad, will be in full additional charge of the post of X Assistant Judge, City Civil Court, Hyderabad, till the substitute posted takes charge.
- x) Smt. R.Sree Latha, on relief by her successor will proceed to her new station and shall take charge of her post in consultation with the Prl. District and Sessions Judge, Mahabubnagar.

XVI

1. Sri Sai Kumar Muthalaya Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Achampet, Mahabubnagar District VICE Sri N. Venkatram, transferred.
2. On relief, Sri N. Venkatram, Junior Civil Judge, Achampet, Mahabubnagar District is transferred and posted as Special Judicial Magistrate of First Class, Excise Court, Sangareddy, Medak District VICE Smt. K. Maruthi Devi, transferred.
3. Smt. K. Maruthi Devi, Special Judicial Magistrate of First Class, Excise Court, Sangareddy, Medak District is transferred and posted as VI Assistant Judge, City Civil Court, Hyderabad VICE Smt. T. Jayalakshmi, transferred.
4. On relief Smt. T. Jayalakshmi, VI Assistant Judge, City Civil Court, Hyderabad is transferred and posted as II Assistant Judge, City Civil Court, Hyderabad VICE Smt. U. Indira Priyadharshni, transferred.
5. Smt. U. Indira Priyadharshni, II Assistant Judge, City Civil Court, Hyderabad, is transferred and posted as Junior Civil Judge-cum-X Metropolitan Magistrate, Gannavaram, Krishna District (post kept vacant).
 - i) Sri Sai Kumar Muthalaya after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Sri N. Venkatram,
 - ii) Sri N.Venkatram, on relief by his successor will proceed to his new station and shall take charge of his post from Addl. Junior Civil Judge, Sangareddy.

- iii) Smt. K.Maruthi Devi, will immediately handover charge of her post to the Addl. Junior Civil Judge, Sangareddy, and proceed to her new station. She shall take charge of her post from Smt. T.Jayalakshmi.
- iv) Smt. T.Jayalakshmi, on relief by her successor, will regularly assume charge as II Assistant Judge, City Civil Court, Hyderabad, which post she is holding full additional charge.
- v) Smt. U.Indira Priyadarshini, will immediately handover charge of her post to the VI Assistant Judge, City Civil Court, Hyderabad, and proceed to her new station. She shall take charge of her post from III Addl. Junior Civil Judge, Vijayawada.
- vi) The VI Assistant Judge, City Civil Court, Hyderabad, will be in full additional charge of the post of II Assistant Judge, Hyderabad, till the substitute posted takes charge.

XVII

1. Ms. Lavanya Nalabolu, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Kandukur, Prakasam District VICE Sri N.Rajashekar, transferred.
2. On relief, Sri N. Rajashekar, Addl. Junior Civil Judge, Kandukur, Prakasam District, is transferred and posted as Prl. Junior Civil Judge, Kandukur, Prakasam District VICE Smt. A. Purnima, transferred.
3. Smt. A. Purnima, Prl. Junior Civil Judge, Kandukur, Prakasam District, is transferred and posted as Prl. Junior Civil Judge, Puttur, Chittoor District VICE Sri M. Srinivasulu Naik, transferred.
4. Sri M. Srinivasulu Naik, Prl. Junior Civil Judge, Puttur, Chittoor District, is transferred and posted as Junior Civil Judge, Jammalamadugu, Kadapa District VICE Sri D. Venkateshwarlu Naik, transferred.
5. Sri D. Venkateshwarlu Naik, Junior Civil Judge, Jammalamadugu, Kadapa District, is transferred and posted as Junior Civil Judge, Gooty, Anantapur District VICE Sri N. Joshep Deva Veera, transferred.
6. Sri N. Joshep Deva Veera, Junior Civil Judge, Gooty, Anantapur District, is transferred and posted as Junior Civil Judge, Mydukur, Kadapa District VICE Sri Thammineni Venkateshwarlu, transferred.

7. Sri Thammineni Venkateshwarlu, Junior Civil Judge, Mydukur, Kadapa District, is transferred and posted as Junior Civil Judge, Pathikonda, Kurnool District VICE Sri M.S. Kareemulla, transferred.

8. Sri M.S. Kareemulla, Junior Civil Judge, Pathikonda, Kurnool District, is transferred and posted as Addl. Junior Civil Judge, Dhone, Kurnool District VICE Sri K. Suri Krishna, transferred.

9. On relief, Sri K. Suri Krishna, Addl. Junior Civil Judge, Dhone, Kurnool District, is transferred and posted as Prl. Junior Civil Judge, Dhone, Kurnool District VICE Sri Sugali Narayana, transferred.

10. Sri Sugali Narayana, Prl. Junior Civil Judge, Dhone, Kurnool District is transferred and posted as Prl. Junior Civil Judge, Gadwal, Mahabubnagar District VICE SMT. M. Eunice, transferred.

11. Smt. M. Eunice, Prl. Junior Civil Judge, Gadwal, Mahabubnagar District, is transferred and posted as Junior Civil Judge, Tandur, Rangareddy District VICE Smt. Harisha, transferred.

12. Smt. Harisha, Junior Civil Judge, Tandur, Rangareddy District is transferred and posted as Junior Civil Judge, Narayankhed, Medak District VICE Ms. N. Anitha Reddy, transferred.

13. Smt. N. Anitha Reddy, Junior Civil Judge, Narayankhed, Medak District, is transferred and posted as Judicial Magistrate of First Class, Special Mobile Court, Machilipatnam, Krishna District VICE Smt. A. Anitha, transferred.

14. Smt. A. Anitha, Judicial Magistrate of First Class, Special Mobile Court, Machilipatnam, Krishna District is transferred and posted as I Addl. Junior Civil Judge, Rajahmundry, East Godavari District, VICE Sri S.Venkateswara Reddy, transferred.

15. Sri S.Venkateswara Reddy, I Addl. Junior Civil Judge, Rajahmundry, East Godavari District is transferred and posted as Junior Civil Judge, Bhimadole, West Godavari District (New Court sanctioned by the Government)

- i) Ms. Lavanya Nalabolu, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Sri N.Rajasekhar.
- ii) Sri N.Rajasekhar, on relief by her successor, will regularly assume charge as Prl. Junior Civil Judge, Kandukur.

- iii) Smt. A.Purnima, will immediately handover charge of her post to the Addl. Junior Civil Judge, Kandukur, and proceed to her new station. She shall take charge of her post from Addl. Junior Civil Judge, Puttur.
- iv) The Addl. Junior Civil Judge, Kandukur, will be in full additional charge of the post of Prl. Junior Civil Judge, Kandukur, till the substitute posted takes charge.
- v) Sri M.Srinivasulu Naik, will immediately handover charge of his post to the Addl. Junior Civil Judge, Puttur, and proceed to his new station. He shall take charge of his post from I Addl. Junior Civil Judge, Proddatur.
- vi) The Addl. Junior Civil Judge, Puttur, will be in full additional charge of the post of Prl. Junior Civil Judge, Puttur, till the substitute posted takes charge.
- vii) Sri D.Venkateswarlu Naik, will immediately handover charge of his post to the Prl. Junior Civil Judge, Proddatur, and proceed to his new station. He shall take charge of his post from Junior Civil Judge, Guntakal.
- viii) The Prl Junior Civil Judge, Proddatur, will be in full additional charge of the post of Junior Civil Judge, Jammalamadugu, till the substitute posted takes charge.
- ix) Sri N.Joseph Deva Veera, will immediately handover charge of his post to the Junior Civil Judge, Guntakal, and proceed to his new station. He shall take charge of his post from Prl. Junior Civil Judge, Proddatur.
- x) The Junior Civil Judge, Guntakal, will be in full additional charge of the post of Junior Civil Judge, Gooty, till the substitute posted takes charge.
- xi) Sri Thammineni Venkateswarlu, will immediately handover charge of his post to the II Addl. Junior Civil Judge, Proddatur, and proceed to his new station. He shall take charge of his post from Junior Civil Judge, Alur.
- xii) The II Addl. Junior Civil Judge, Proddatur, will be in full additional charge of the post of Junior Civil Judge, Mydukur, till the substitute posted takes charge.

- xiii) Sri M.S.Kareemulla, will immediately handover charge of his post to the Junior Civil Judge, Alur, and proceed to his new station. He shall take charge of his post from Sri K.Suri Krishna.
- xiv) The Junior Civil Judge, Alur, will be in full additional charge of the post of Junior Civil Judge, Pathikonda, till the substitute posted takes charge.
- xv) Sri K.Suri Krishna, on relief by his successor, will regularly assume charge as Prl. Junior Civil Judge, Dhone, which post he is holding full additional charge.
- xvi) Sri Sugali Narayana, will immediately handover charge of his post to the Addl. Junior Civil Judge, Dhone, and proceed to his new station. He shall take charge of his post from Junior Civil Judge, Atmakur, Mahabubnagar District.
- xvii) The Addl. Junior Civil Judge, Dhone, will be in full additional charge of the post of Prl. Junior Civil Judge, Dhone, till the substitute posted takes charge.
- xviii) Smt. M.Eunice, will immediately handover charge of her post to the Junior Civil Judge, Atmakur, and proceed to her new station. She shall take charge of her post from Junior Civil Judge, Vikarabad.
- xix) The Junior Civil Judge, Atmakur, will be in full additional charge of the post of Prl. Junior Civil Judge, Gadwal, till the substitute posted takes charge.
- xx) Smt. Harisha, will immediately handover charge of her post to the Junior Civil Judge, Vikarabad, and proceed to her new station. She shall take charge of her post from Junior Civil Judge, Jogipet.
- xxi) The Junior Civil Judge, Vikarabad, will be in full additional charge of the post of Junior Civil Judge, Tandur, till the substitute posted takes charge.
- xxii) Smt. N.Anitha Reddy, will immediately handover charge of her post to the Junior Civil Judge, Jogipet, and proceed to her new station. She shall take charge of her post from Special Judicial Magistrate of First Class, Excise Court, Machilipatnam.
- xxiii) The Junior Civil Judge, Jogipet, will be in full additional charge of the post of Junior Civil Judge, Narayanakhed, till the substitute posted takes charge.

- xxiv) Smt. A.Anitha, will immediately handover charge of her post to the Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, and proceed to her new station. She shall take charge of her post from IV Addl. Junior Civil Judge, Rajahmundry.
- xxv) The Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, will be in full additional charge of the post of Judicial Magistrate of First Class, Special Mobile Court, Machilipatnam, till the substitute posted takes charge.
- xxvi) The IV Addl. Junior Civil Judge, Rajahmundry, will be in full additional charge of the post of I Addl. Junior Civil Judge, Rajahmundry, till the substitute posted takes charge.
- xxvii) Sri S.Venklateswara Reddy, will immediately handover charge of his post to the IV Addl. Junior Civil Judge, Rajahmundry, and proceed to his new station. He shall take charge of his post in consultation with the Prl. District and Sessions Judge, West Godavari at Eluru.
- xxviii) The IV Addl. Junior Civil Judge, Rajahmundry, will be in full additional charge of the post of I Addl. Junior Civil Judge, Rajahmundry, till the substitute posted takes charge.

XVIII

1. Ms. Reddy Prasanna, Nandaluri, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Darsi, Prakasam District VICE Sri P. Diwakar, transferred.
2. On relief, Sri P. Diwakar, Junior Civil Judge, Darsi, Prakasam District is transferred and posted as Prl. Junior Civil Judge, Gudur, Nellore District VICE Sri P. Rajaram, transferred.
3. On relief, Sri P. Rajaram, Prl. Junior Civil Judge, Gudur, Nellore District is transferred and posted as Prl. Junior Civil Judge, Bapatla, Guntur District (post kept vacant).
 - i) Ms. Reddy Prasanna, Nandaluri, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Sri P.Divakar.
 - ii) Sri P.Divakar, on relief by his successor will proceed to his new station and shall take charge of his post from Sri P.Raja Ram.

- iii) Sri P.Rajaram, on relief by his successor will proceed to his new station and shall take charge of his post from Addl. Junior Civil Judge, Bapatla.

XIX

1. Sri Hari Kishan Lal Heerekar, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Prl. Junior Civil Judge, Kalwakurthy, Mahabubnagar District VICE Smt. B. Aparna Devi, transferred.
2. On relief, Smt. B. Aparna Devi, Prl. Junior Civil Judge, Kalwakurthy, Mahabubnagar District, is transferred and posted as Junior Civil Judge, Ramannapet, Nalgonda District VICE Sri P. Raju, transferred.
3. Sri P. Raju, Junior Civil Judge, Ramannapet, Nalgonda District, is transferred and posted as Judicial Magistrate of First Class, Excise Court, Kurnool VICE Sri K.P. Balaji, transferred.
4. Sri K.P. Balaji, Judicial Magistrate of First Class, Excise Court, Kurnool is transferred and posted as II Addl. Junior Civil Judge, Rajahmundry, East Godavari District VICE Sri E. Rajendra Babu, transferred.
5. Sri E. Rajendra Babu, II Addl. Junior Civil Judge, Rajahmundry, East Godavari District is transferred and posted as Prl. Junior Civil Judge, Tanuku, West Godavari District VICE Sri Ch. Venkata Naga Srinivasa Rao, transferred.
6. Sri Ch. Venkata Naga Srinivasa Rao, Prl. Junior Civil Judge, Tanuku, West Godavari District is transferred and posted as Prl. Junior Civil Judge, Chilakaluripet, Guntur District VICE Sri J.V.V. Satyanarayana Murthy, transferred.
7. Sri J.V.V. Satyanarayana Murthy, Prl. Junior Civil Judge, Chilakaluripet, Guntur District is transferred and posted as I Addl. Junior Civil Judge, Vijayawada, Krishna District VICE Smt. G.V.L. Saraswathi, transferred.
8. On relief, Smt. G.V.L. Saraswathi, I Addl. Junior Civil Judge, Vijayawada, Krishna District is transferred and posted as Prl. Junior Civil Judge, Vijayawada, Krishna District (post kept vacant).
 - i) Sri Hare Krishna Lal Heerekar, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Smt. B.Aparna Devi.

- ii) Smt. B.Aparna Devi, on relief by her successor will proceed to her new station and shall take charge of her post from Prl. Junior Civil Judge, Bhongir.
- iii) Sri P.Raju, will immediately handover charge of his post to the Prl. Junior Civil Judge, Bhongir, and proceed to his new station. He shall take charge of his post from I Addl. Junior Civil Judge, Kurnool.
- iv) The Prl. Junior Civil Judge, Bhongir, will be in full additional charge of the post of Junior Civil Judge, Ramannapeta, till the substitute posted takes charge.
- v) Sri K.P.Balaji, will immediately handover charge of his post to the I Addl. Junior Civil Judge, Kurnool, and proceed to his new station. He shall take charge of his post from VII Addl. Junior Civil Judge, Rajahmundry.
- vi) The I Addl. Junior Civil Judge, Kurnool, will be in full additional charge of the post of Special Judicial Magistrate of First Class, Excise Court, Kurnool, till the substitute posted takes charge.
- vii) Sri E.Rajendra Babu, will immediately handover charge of his post to the VII Addl. Junior Civil Judge, Rajahmundry, and proceed to his new station. He shall take charge of his post from II Addl. Junior Civil Judge, Tanuku.
- viii) The VII Addl. Junior Civil Judge, Rajahmundry, will be in full additional charge of the post of II Addl. Junior Civil Judge, Rajahmundry, till the substitute posted takes charge.
- ix) Sri Ch.Venkata Naga Srinivasa Rao, will immediately handover charge of his post to the I Addl. Junior Civil Judge, Tanuku, and proceed to his new station. He shall take charge of his post from I Addl. Junior Civil Judge, Chilakaluripeta.
- x) The I Addl. Junior Civil Judge, Tanuku, will be in full additional charge of the post of Prl. Junior Civil Judge, Tanuku, till the substitute posted takes charge.
- xi) Sri J.V.V.Satyanarayana Murthy, will immediately handover charge of his post to the Addl. Junior Civil Judge, Chilakaluripeta, and proceed to his new station. He shall take charge of his post from Smt. G.V.L.Saraswathi.

- xii) The Addl. Junior Civil Judge, Chilakaluripeta, will be in full additional charge of the post of Prl. Junior Civil Judge, Chilakaluripeta, till the substitute posted takes charge.
- xiii) Smt. G.V.L.Saraswathi, on relief by her successor, will regularly assume charge as Prl. Junior Civil Judge, Vijayawada, which post she is holding full additional charge.

XX

1. Ms. Radhika Adepu, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Devarkonda, Nalgonda District VICE Sri N. Santhosh Kumar, transferred.
2. On relief, Sri N. Santhosh Kumar, Junior Civil Judge, Devarkonda, Nalgonda District is transferred and posted as Junior Civil Judge, Metpalli, Karimnagar District VICE Smt. A. Neeraja, transferred.
3. On relief, Smt A. Neeraja, Junior Civil Judge, Metpalli, Karimnagar District is transferred and posted as VI Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District VICE Smt B. Pushpalatha, transferred.
4. Smt. B. Pushpalatha, VI Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District is transferred and posted as Prl. Rent Controller, City Small Causes Court, Secunderabad VICE Smt. T. Anitha, transferred.
5. Smt T. Anitha, Prl. Rent Controller, City Small Causes Court, Secunderabad is transferred and posted as I Addl. Junior Civil Judge, Warangal VICE Smt P. Sree Devi, transferred.
6. Smt. P. Sree Devi, I Addl. Junior Civil Judge, Warangal is transferred and posted as X Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District VICE Sri K. Naga Raja Rao, transferred.
7. On relief, Sri K. Naga Raja Rao, X Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District is transferred and posted as IV Addl. Rent Controller, City Small Causes Court, Hyderabad VICE Smt. G. Theresa, transferred.
8. Smt. G. Theresa, IV Addl. Rent Controller, City Small Causes Court, Hyderabad is transferred and posted as Addl. Rent Controller, City Small Causes Court, Secunderabad VICE Smt N. Prasanthi, transferred.

9. On relief, Smt. N. Prasanthi, Addl. Rent Controller, City Small Causes Court, Secunderabad is transferred and posted as Junior Civil Judge, Nalgonda VICE Smt. K. Aruna Kumari, transferred.

10. Smt. K. Aruna Kumari Junior Civil Judge, Nalgonda is transferred and posted as Prl. Junior Civil Judge, Gudiwada, Krishna District VICE Sri U. Ram Mohan, transferred.

11. Sri U. Ram Mohan, Prl. Junior Civil Judge, Gudiwada, Krishna District is transferred and posted as Addl. Junior Civil Judge, Nandyal, Kurnool District VICE Sri Syed Khaleemullah, transferred.

12. On relief, Sri Syed Khaleemullah, Addl. Junior Civil Judge, Nandyal, Kurnool District is transferred and posted as Junior Civil Judge, Tadipatri, Anantapur District VICE Sri P. Ravi Shankar, transferred.

13. Sri P. Ravi Shankar, Junior Civil Judge, Tadipatri, Anantapur District is transferred and posted as Junior Civil Judge, Yemmingannur, Kurnool District (post kept vacant).

- i) Ms. Radhika Adepu, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Sri N.Santhosh Kumar.
- ii) Sri N.Santhosh Kumar, on relief by his successor will proceed to his new station and shall take charge of his post from Smt. A.Neeraja.
- iii) Smt. A.Neeraja, on relief by her successor will proceed to her new station and shall take charge of her post from Junior Civil Judge-cum-V Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.
- iv) Smt. B.Pusphalatha, will immediately handover charge of her post to the Junior Civil Judge-cum-V Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District, and proceed to her new station. She shall take charge of her post from III Addl. Rent Controller, City Small Causes Court, Hyderabad.
- v) The Junior Civil Judge-cum-V Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District, will be in full additional charge of the post of VI Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District, till the substitute posted takes charge.

- vi) Smt. T.Anitha, will immediately handover charge of her post to the Addl. Rent Controller, City Small Causes Court, Secunderabad, and proceed to her new station. She shall take charge of her post from II Addl. Junior Civil Judge, Warangal.
- vii) The Addl. Rent Controller, City Small Causes Court, Secunderabad, will be in full additional charge of the post of Prl. Rent Controller, City Small Causes Court, Secunderabad, till the substitute posted takes charge.
- viii) Smt. P.Sree Devi, will immediately handover charge of her post to the II Addl. Junior Civil Judge, Warangal, and proceed to her new station. She shall take charge of her post from Sri K.Naga Raja Rao.
- ix) The II Addl. Junior Civil Judge, Warangal, will be in full additional charge of the post of I Addl. Junior Civil Judge, Warangal, till the substitute posted takes charge.
- x) Sri K.Naga Raja Rao, on relief by his successor will proceed to his new station and shall take charge of his post from II Addl. Rent Controller, City Small Causes Court, Hyderabad.
- xi) Smt. G.Theresa, will immediately handover charge of her post to the II Addl. Rent Controller, City Small Causes Court, Hyderabad, and proceed to her new station. She shall take charge of her post from Smt. N.Prashanthi.
- xii) Smt. N.Prashanthi, on relief by her successor will proceed to her new station and shall take charge of her post from Special Judicial Magistrate of First Class, Excise Court, Nalgonda.
- xiii) Smt. K.Aruna Kumari, will immediately handover charge of her post to the Judicial Magistrate of First Class, Special Mobile Court, Nalgonda, and proceed to her new station. She shall take charge of her post from Junior Civil Judge, Kaikalur.
- xiv) The Judicial Magistrate of First Class, Special Mobile Court, Nalgonda, will be in full additional charge of the post of Junior Civil Judge, Nalgonda, till the substitute posted takes charge.
- xv) Sri U.Ram Mohan, will immediately handover charge of his post to the Junior Civil Judge, Kaikalur, and proceed to his new station. He shall take charge of his post from Sri Syed Khaleemullah.

- xvi) The Junior Civil Judge, Kaikalur, will be in full additional charge of the post of Prl. Junior Civil Judge, Gudiwada, till the substitute posted takes charge.
- xvii) Sri Syed Khaleemullah, on relief by his successor will proceed to his new station and shall take charge of his post from Judicial Magistrate of First Class, Special Mobile Court, Anantapur.
- xviii) Sri P.Ravi Shakar, will immediately handover charge of his post to the Judicial Magistrate of First Class, Special Mobile Court, Anantapur, and proceed to his new station. He shall take charge of his post from Prl. Junior Civil Judge, Adoni.
- xix) The Judicial Magistrate of First Class, Special Mobile Court, Anantapur, will be in full additional charge of the post of Junior Civil Judge, Tadipatri, till the substitute posted takes charge.

XXI

1. Ms. Sree Lakshmi Nageedi, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Judicial Magistrate of First Class, Special Mobile Court, Vizianagaram VICE Sri Shaik Sikkandar Basha, transferred.
2. On relief, Sri Shaik Sikkandar Basha, Judicial Magistrate of First Class, Special Mobile Court, Vizianagaram is transferred and posted as Prl. Junior Civil Judge, Anakapalle, Visakhapatnam District VICE Sri S.M. Phani Kumar, transferred.
3. Sri S.M. Phani Kumar, Prl. Junior Civil Judge, Anakapalle, Visakhapatnam District is transferred and posted as Prl. Junior Civil Judge, Peddapuram, East Godavari District (post kept vacant).
 - i) Ms. Sree Lakshmi Nageedi, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Sri Shaik Sikinder Basha.
 - ii) Sri Shaik Sikinder Basha, on relief by his successor will proceed to his new station and shall take charge of his post from II Addl. Junior Civil Judge, Anakapalle.
 - iii) Sri S.M.Phani Kumar, will immediately handover charge of his post to the II Addl. Junior Civil Judge, Anakapalle, and proceed to his new station. He shall take charge of his post from Addl. Junior Civil Judge, Peddapuram.

- iv) The II Addl. Junior Civil Judge, Anakapalle, will be in full additional charge of the post of Prl. Junior Civil Judge, Anakapalle, till the substitute posted takes charge.

XXII

1. Sri Vijayachandar Samudrala, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Addanki, Prakasam District VICE Sri S.C. Ragavendara, transferred.
2. On relief, Sri S.C. Ragavendara, Addl. Junior Civil Judge, Addanki, Prakasam District is transferred and posted as III Addl. Junior Civil Judge, Chittoor VICE Sri Yeedu Srinivasa Rao, transferred.
3. Sri Yeedu Srinivasa Rao, III Addl. Junior Civil Judge, Chittoor, is transferred and posted as Special Judicial Magistrate of First Class, Excise Court, Srikakulam VICE Smt. P. Annie Rose Christian, transferred.
4. Smt. P. Annie Rose Christian, Special Judicial Magistrate of First Class, Excise Court, Srikakulam is transferred and posted as Junior Civil Judge, Kothavalasa, Vizianagaram District VICE Ms K. Sailaja, transferred.
5. Ms. K. Sailaja, Junior Civil Judge, Kothavalasa, Vizianagaram District is transferred and posted as I Addl. Junior Civil Judge, Kovvur, West Godavari District VICE Smt. Ch. Ashalatha, transferred.
6. Smt. Ch. Ashalatha, I Addl. Junior Civil Judge, Kovvur, West Godavari District is transferred and posted as V Addl. Junior Civil Judge, Warangal VICE Sri M. Jhonson, transferred.
7. On relief, Sri M.Johnson, V Addl. Junior Civil Judge, Warangal, will be in full additional charge of the post of Prl. Junior Civil Judge, Warangal (post kept vacant)
 - i) Sri Vijayachandar Samudrala, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Sri S.C.Raghavendra.
 - ii) Sri S.C.Raghavendra, on relief by his successor will proceed to his new station and shall take charge of his post from Judicial Magistrate of First Class, Special Mobile Court, Chittoor.

- iii) Sri Yeedu Srinivasa Rao, will immediately handover charge of his post to the Judicial Magistrate of First Class, Special Mobile Court, Chittoor, and proceed to his new station. He shall take charge of his post from Prl. Junior Civil Judge, Srikakulam.
- iv) The Judicial Magistrate of First Class, Special Mobile Court, Chittoor, will be in full additional charge of the post of III Addl. Junior Civil Judge, Chittoor, till the substitute posted takes charge.
- v) Smt. P. Annie Rose Christain, will immediately handover charge of her post to the Prl. Junior Civil Judge, Srikakulam, and proceed to her new station. She shall take charge of her post from Addl. Junior Civil Judge, Vizianagaram.
- vi) The Prl. Junior Civil Judge, Srikakulam, will be in full additional charge of the post of Special Judicial Magistrate of First Class, Excise Court, Srikakulam, till the substitute posted takes charge.
- vii) Ms. K. Sailaja, will immediately handover charge of her post to the Addl. Junior Civil Judge, Vizianagaram, and proceed to her new station. She shall take charge of her post from Prl. Junior Civil Judge, Kovvur.
- viii) The Addl. Junior Civil Judge, Vizianagaram, will be in full additional charge of the post of Junior Civil Judge, Kothavalasa, till the substitute posted takes charge.
- ix) Smt. Ch. Ashalatha, will immediately handover charge of her post to the Prl. Junior Civil Judge, Kovvur, and proceed to her new station. She shall take charge of her post from Sri M. Johnson.
- x) The Prl. Junior Civil Judge, Kovvur, will be in full additional charge of the post of I Addl. Junior Civil Judge, Kovvur, till the substitute posted takes charge.
- xi) Sri M. Johnson on relief by his successor, shall take charge of his post from II Addl. Junior Civil Judge, Warangal.

XXIII

1. Ms. Srividya Prattipati, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Tekkali, Srikakulam District VICE Smt G. Rajeshwari, transferred.

2. On relief, Smt G. Rajeshwari, Junior Civil Judge, Tekkali, Srikakulam District is transferred and posted as V Addl. Junior Civil Judge, Rajahmundry, East Godavari District VICE Sri G. Deena Babu, transferred.

3. Sri G. Deena Babu, V Addl. Junior Civil Judge, Rajahmundry, East Godavari District is transferred and posted as I Addl. Junior Civil Judge, Bhimavaram, West Godavari District VICE Sri G. Shanmukha Rao, transferred.

4. On relief, Sri G. Shanmukha Rao, I Addl. Junior Civil Judge, Bhimavaram, West Godavari District is transferred and posted as Prl. Junior Civil Judge, Bhimavaram, West Godavari District VICE Sri Y. Bennaya Naidu, transferred.

5. Sri Y. Bennaya Naidu, Prl. Junior Civil Judge, Bhimavaram, West Godavari District is transferred and posted as Prl. Junior Civil Judge, Alamuru, East Godavari District VICE Sri P. Panduranga Reddy, transferred.

6. Sri P. Panduranga Reddy, Prl. Junior Civil Judge, Alamuru, East Godavari District is transferred and posted as Junior Civil Judge, Vinukonda, Guntur District VICE Sri S. Ravi Kumar, transferred.

7. Sri S. Ravi Kumar, Junior Civil Judge, Vinukonda, Guntur District is transferred and posted as Junior Civil Judge, Razole, East Godavari District VICE Sri K. Shyam Babu, transferred.

8. On relief, Sri K. Shyam Babu, Junior Civil Judge, Razole, East Godavari District is transferred and posted as Addl. Junior Civil Judge, Palakol, West Godavari District VICE Ms. K. Deepa Divya Kirupa, transferred.

9. Smt. K. Deepa Divya Kirupa, Addl. Junior Civil Judge, Palakol, West Godavari District is transferred and posted as Junior Civil Judge, Kothapeta, East Godavari District (post kept vacant).

- i) Ms. Srividya Prattipati, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Smt. G.Rajeswari.
- ii) Smt. G.Rajeswari, on relief by her successor will proceed to her new station and shall take charge of her post from IV Addl. Junior Civil Judge, Rajahmundry.
- iii) Sri G.Deena Babu, will immediately handover charge of his post to the IV Addl. Junior Civil Judge, Rajahmundry, and proceed to his new station. He shall take charge of his post from Sri G.Shanmuka Rao.

- iv) The IV Addl. Junior Civil Judge, Rajahmundry, will be in full additional charge of the post of V Addl. Junior Civil Judge, Rajahmundry, till the substitute posted takes charge.
- v) Sri G.Shanmuka Rao, on relief by his successor, will regularly assume charge as Prl. Junior Civil Judge, Bhimavaram, which post he is holding full additional charge.
- vi) Sri Y.Bennayya Naidu, will immediately handover charge of his post to the I Addl. Junior Civil Judge, Bhimavaram, and proceed to his new station. He shall take charge of his post from Addl. Junior Civil Judge, Alamur.
- vii) The I Addl. Junior Civil Judge, Bhimavaram, will be in full additional charge of the post of Prl. Junior Civil Judge, Bhimavaram, till the substitute posted takes charge.
- viii) Sri P.Panduranga Reddy, will immediately handover charge of his post to the Addl. Junior Civil Judge, Alamuru, and proceed to his new station. He shall take charge of his post from II Addl. Junior Civil Judge, Narasaraopet.
- ix) The Addl. Junior Civil Judge, Alamuru, will be in full additional charge of the post of Prl. Junior Civil Judge, Alamuru, till the substitute posted takes charge.
- x) Sri S.Ravi Kumar, will immediately handover charge of his post to the II Addl. Junior Civil Judge, Narasaraopet, and proceed to his new station. He shall take charge of his post from Sri K.Shyam Babu.
- xi) The II Addl. Junior Civil Judge, Narasaraopet, will be in full additional charge of the post of Junior Civil Judge, Vinukonda, till the substitute posted takes charge.
- xii) Sri K.Shyam Babu, on relief by his successor will proceed to his new station and shall take charge of his post from Addl. Junior Civil Judge, Narsapur.
- xiii) Smt. K.Deepa Divya Krupa, will immediately handover charge of her post to the Addl. Junior Civil Judge, Narsapur, and proceed to her new station. She shall take charge of her post from Junior Civil Judge, Razole.
- xiv) The Addl. Junior Civil Judge, Narsapur, will be in full additional charge of the post of Addl. Junior Civil Judge, Palakol, till the substitute posted takes charge.

XXIV

Sri Ramalingam Gandu, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Alampur, Mahabubnagar District (post kept vacant)

Sri Ramalingam Gandu, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Junior Civil Judge, Gadwal.

XXV

1. Sri Krishna Prasad Ampolu, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Gajapathinagaram, Vizianagaram District VICE Smt K. Krishna Satya Latha, transferred.

2. On relief, Smt K. Krishna Satya Latha, Junior Civil Judge, Gajapathinagaram, Vizianagaram District is transferred and posted as Junior Civil Judge, Rajam, Srikakulam District VICE Smt V.Lakshmi Rajayam, transferred.

3. Smt V. Lakshmi Rajyam, Junior Civil Judge, Rajam, Srikakulam District is transferred and posted as Prl. Junior Civil Judge. Bobbili, Vizianagaram District VICE Smt. K. Vijaya Kalyani, transferred.

4. Smt. K. Vijaya Kalyani, Prl. Junior Civil Judge, Bobbili, Vizianagaram District is transferred and posted as Junior Civil Judge, Palasa, Srikakulam District VICE Sri M. Kasi Viswanatha Achari, transferred.

5. On relief, Sri M. Kasi Viswanatha Achari, Junior Civil Judge, Palasa, Srikakulam District is transferred and posted as Junior Civil Judge, Srungavarapukota, Vizianagaram District (post kept vacant).

- i) Sri Krishna Prasad Ampolu, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Smt. K.Krishna Satya Latha.
- ii) Smt. K.Krishna Satya Latha, on relief by her successor will proceed to her new station and shall take charge of her post from Junior Civil Judge, Palakonda.

- iii) Smt. V.Lakshmi Rajyam, will immediately handover charge of her post to the Junior Civil Judge, Palakonda, and proceed to her new station. She shall take charge of her post from Addl. Junior Civil Judge, Bobbili.
- iv) The Junior Civil Judge, Palakonda, will be in full additional charge of the post of Junior Civil Judge, Rajam, till the substitute posted takes charge.
- v) Smt. K.Vijaya Kalyani, will immediately handover charge of her post to the Addl. Junior Civil Judge, Bobbili, and proceed to her new station. She shall take charge of her post from Sri M.Kasi Viswanadha Achari.
- vi) The Addl. Junior Civil Judge, Bobbili, will be in full additional charge of the post of Prl. Junior Civil Judge, Bobbili, till the substitute posted takes charge.
- vii) Sri M.Kasi Viswanadha Achari, on relief by his successor will proceed to his new station and shall take charge of his post from Junior Civil Judge, Kothavalasa.

XXVI

Ms. Bharathi Erra, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Judicial Magistrate of First Class, Special Mobile Court, Adilabad (post kept vacant)

Ms. Bharathi Erra, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Special Judicial Magistrate of First Class, Excise Court, Adilabad.

XXVII

1. Sri K.Rama Rao Pasi, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Narsipatnam, Visakhapatnam District VICE Ms. Areefa Shaik, transferred.
2. On relief, Ms. Areefa Shiak, Addl. Junior Civil Judge, Narsipatnam, Visakhapatnam District is transferred and posted as Prl. Junior Civil Judge, Narsipatnam, Visakhapatnam District VICE Sri P. Sivaram Prasad, transferred.

3. Sri P. Sivaram Prasad, Prl. Junior Civil Judge, Narsipatnam, Visakhapatnam District is transferred and posted as III Addl. Junior Civil Judge, Kakinada, East Godavari District VICE Smt G. Archana, transferred.

4. On relief, Smt G. Archana, III Addl. Junior Civil Judge, Kakinada, East Godavari District is transferred and posted as Prl. Junior Civil Judge, Kakinada, East Godavari District (post kept vacant)

- i) Sri K.Rama Rao Pasi, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Ms. Areefa Shaik.
- ii) Ms. Areefa Shaik, on relief by her successor, will regularly assume charge as Prl. Junior Civil Judge, Narsipatnam which post she is holding full additional charge.
- iii) Sri P.Sivaram Prasad, will immediately handover charge of his post to the Addl. Junior Civil Judge, Narsipatnam, and proceed to his new station. He shall take charge of his post from Smt. G.Archana.
- iv) The Addl. Junior Civil Judge, Narsipatnam, will be in full additional charge of the post of Prl. Junior Civil Judge, Narsipatnam, till the substitute posted takes charge.
- v) Smt. G.Archana, on relief by her successor, shall take charge of her post from I Addl. Junior Civil Judge, Kakinada.

XXVIII

1. Ms. Arpitha Maram Reddy, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Banswada, Nizamabad District VICE Sri V. Eswaraiah, transferred.

2. On relief, Sri V. Eswaraiah, Junior Civil Judge, Banswada, Nizamabad District, is transferred and posted as Addl. Junior Civil Judge, Gadwal, Mahabubnagar District (New Court sanctioned by the Government).

- i) Ms. Arpitha Maram Reddy, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Sri V.Eswaraiah.

- ii) Sri V.Eswaraiah, on relief by his successor will proceed to his new station and shall take charge of his post in consultation with the Prl. District and Sessions Judge, Mahabubnagar.

XXIX

Ms. Kavitha Karnati, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as II Addl. Junior Civil Judge, Jagatial, Karimnagar District (New Court sanctioned by the Government)

Ms. Kavitha Karnati, after completion of her basic training, will immediately proceed to her station and shall take charge of her post in consultation with the Prl. District and Sessions Judge, Karimnagar.

XXX

1. Sri Yuva Raja Karingula, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Judicial Magistrate of First Class, Special Mobile Court, Nizamabad VICE Sri Kumar Vivek, transferred.
2. On relief, Sri Kumar Vivek, Judicial Magistrate of First Class, Special Mobile Court, Nizamabad is transferred and posted as Judicial Magistrate of First Class, Special Mobile Court, VICE Sri M.Pradeep Kumar, transferred.
3. Sri M. Pradeep Kumar, Judicial Magistrate of First Class, Special Mobile Court, Ongole, Prakasam District is transferred and posted as II Addl. Junior Civil Judge, Madanapalle, Chittoor District VICE Sri M. Shankar Rao, transferred.
4. Sri M. Shankar Rao, II Addl. Junior Civil Judge, Madanapalle, Chittoor District is transferred and posted as Junior Civil Judge, Atmakur, Nellore District VICE Sri Y. Naga Raja, transferred.
5. Sri Y. Naga Raja, Junior Civil Judge, Atmakur, Nellore District is transferred and posted as Junior Civil Judge, Kalyandurg, Anantapur District VICE Ms. Kampalle Sailaja, transferred.
6. Ms. Kampalle Sailaja, Junior Civil Judge, Kalyandurg, Anantapur District is transferred and posted as Prl. Junior Civil Judge, Kadapa VICE Smt. G. Deena, transferred.

7. On relief, Smt. G. Deena, Prl. Junior Civil Judge, Kadapa is transferred and posted as II Addl. Junior Civil Judge, Kadapa VICE Sri M. Bujjappa, transferred.
8. Sri M. Bujjappa, II Addl. Junior Civil Judge, Kadapa is transferred and posted as Addl. Junior Civil Judge, Anantapur VICE Sri T. Vasudevan, transferred.
9. On relief, Sri T. Vasudevan, Addl. Junior Civil Judge, Anantapur is transferred and posted as Prl. Junior Civil Judge, Anantapur VICE Smt. M. Bhavani, transferred.
10. Smt. M. Bhavani, Prl. Junior Civil Judge, Anantapur is transferred and posted as Junior Civil Judge, Vayalpad, Chittoor District VICE Sri V. Srinivasa Rao, transferred.
11. Sri V. Srinivasa Rao, Junior Civil Judge, Vayalpad, Chittoor District is transferred and posted as II Addl. Junior Civil Judge, Eluru VICE Sri C. Pavan Kumar, transferred.
12. Sri C. Pavan Kumar, II Addl. Junior Civil Judge, Eluru is transferred and posted as II Addl. Junior Civil Judge, Tenali, Guntur District VICE Smt. Y. Srilakshmi, transferred.
13. Smt. Y. Srilakshmi, II Addl. Junior Civil Judge, Tenali, Guntur District is transferred and posted as II Addl. Junior Civil Judge, Kovvur, West Godavari District VICE Smt. M. Durga Venkata Naga Sindura, transferred.
14. Smt M. Durga Venkata Naga Sindura, II Addl. Junior Civil Judge, Kovvur, West Godavari District is transferred and posted as Prl. Junior Civil Judge, Tenali, Guntur District VICE Smt. Bommathula Sobha Kumari, transferred.
15. Smt. Bommathula Sobha Kumari, Prl. Junior Civil Judge, Tenali, Guntur District is transferred and posted as III Addl. Junior Civil Judge, Guntur (post kept vacant).
 - i) Sri Yuva Raja Karingula, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Sri Kumar Vivek.
 - ii) Sri Kumar Vivek, on relief by his successor will proceed to his new station and shall take charge of his post from Prl. Junior Civil Judge, Ongole.

- iii) Sri M.Pradeep Kumar, will immediately handover charge of his post to the Prl. Junior Civil Judge, Ongole, and proceed to his new station. He shall take charge of his post from Prl. Junior Civil Judge, Madanapalle.
- iv) The Prl. Junior Civil Judge, Ongole, will be in full additional charge of the post of Judicial Magistrate of First Class, Special Mobile Court, Ongole, till the substitute posted takes charge.
- v) Sri M.Shankar Rao, will immediately handover charge of his post to the Prl. Junior Civil Judge, Madanapalle, and proceed to his new station. He shall take charge of his post from Addl. Junior Civil Judge, Kovur.
- vi) The Prl. Junior Civil Judge, Madanapalle, will be in full additional charge of the post of II Addl. Junior Civil Judge, Madanapalle, till the substitute posted takes charge.
- vii) Sri Y.Naga Raja, will immediately handover charge of his post to the Addl. Junior Civil Judge, Kovur, and proceed to his new station. He shall take charge of his post from Junior Civil Judge, Rayadurg.
- viii) The Addl. Junior Civil Judge, Kovur, will be in full additional charge of the post of Junior Civil Judge, Atmakur, till the substitute posted takes charge.
- ix) Ms. Kampalle Sailaja, will immediately handover charge of her post to the Junior Civil Judge, Rayadurg, and proceed to her new station. She shall take charge of her post from Smt. G.Deena.
- x) The Junior Civil Judge, Rayadurg, will be in full additional charge of the post of Junior Civil Judge, Kalyandurg, till the substitute posted takes charge.
- xi) Smt. G.Deena, on relief by her successor, will regularly assume charge as II Addl. Junior Civil Judge, Kadapa, which post she is holding full additional charge.
- xii) Sri M.Bujjappa, will immediately handover charge of his post to the Prl. Junior Civil Judge, Kadapa, and proceed to his new station. He shall take charge of his post from Sri T.Vasudevan.
- xiii) The Prl. Junior Civil Judge, Kadapa, will be in full additional charge of the post of II Addl. Junior Civil Judge, Kadapa, till the substitute posted takes charge.

- xiv) Sri T.Vasudevan, on relief by his successor, will regularly assume charge as Prl. Junior Civil Judge, Anantapur, which post he is holding full additional charge.
- xv) Smt. M.Bhavani, will immediately handover charge of her post to the Addl. Junior Civil Judge, Anantapur, and proceed to her new station. She shall take charge of her post from Prl. Junior Civil Judge, Piler.
- xvi) The Addl. Junior Civil Judge, Anantapur, will be in full additional charge of the post of Prl. Junior Civil Judge, Anantapur, till the substitute posted takes charge.
- xvii) Sri V.Srinivasa Rao, will immediately handover charge of his post to the Prl. Junior Civil Judge, Piler, and proceed to his new station. He shall take charge of his post from Special Judicial Magistrate of First Class, Excise Court, Eluru.
- xviii) The Prl. Junior Civil Judge, Piler, will be in full additional charge of the post of Junior Civil Judge, Vayalpad, till the substitute posted takes charge.
- xix) Sri C.Pavan Kumar, will immediately handover charge of his post to the Special Judicial Magistrate of First Class, Excise Court, Eluru, and proceed to his new station. He shall take charge of his post from I Addl. Junior Civil Judge, Tenali.
- xx) The Special Judicial Magistrate of First Class, Excise Court, Eluru, will be in full additional charge of the post of II Addl. Junior Civil Judge, Eluru, till the substitute posted takes charge.
- xxi) Smt. Y.Srilakshmi, who was granted Maternity leave for 180 days from 20.11.2013 to 18.05.2014 and after expiry of her maternity leave will proceed to her new station and shall take charge of her post from Prl. Junior Civil Judge, Kovvur.
- xxii) Smt. M.Durga Venkata Naga Sindura, will immediately handover charge of her post to the Prl. Junior Civil Judge, Kovvur, and proceed to her new station. She shall take charge of her post from I Addl. Junior Civil Judge, Tenali.
- xxiii) The Prl. Junior Civil Judge, Kovvur, will be in full additional charge of the post of II Addl. Junior Civil Judge, Kovvur, till the substitute posted takes charge.

xxiv) Smt. Bommathula Sobha Kumari, will immediately handover charge of her post to the I Addl. Junior Civil Judge, Tenali, and proceed to her new station. She shall take charge of her post from II Addl. Junior Civil Judge, Guntur.

xxv) The I Addl. Junior Civil Judge, Tenali, will be in full additional charge of the post of Prl. Junior Civil Judge, Tenali, till the substitute posted takes charge.

XXXI

1. Sri Upender Rao Jabisetti, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as I Addl. Junior Civil Judge, Mancherial, Adilabad District VICE Sri Ch. Panchakshari, transferred.

2. On relief, Sri Ch. Panchakshari, I Addl. Junior Civil Judge, Mancherial, Adilabad District is transferred and posted as I Addl. Junior Civil Judge, Khammam VICE Sri Mohd. Afroz Akthar, transferred.

3. Sri Mohd. Afroz Akthar, I Addl. Junior Civil Judge, Khammam is transferred and posted as Prl. Junior Civil Judge, Karimnagar VICE Smt. Kshama Desh Pande, transferred.

4. On relief, Smt. Kshama Desh Pande, Prl. Junior Civil Judge, Karimnagar is transferred and posted as Judicial Magistrate of First Class, Special Mobile Court, Karimnagar, VICE Smt. V.Madhavilatha, transferred.

5. Smt. V.Madhavi Latha, Judicial Magistrate of First Class, Special Mobile Court, Karimnagar is transferred and posted as II Addl. Junior Civil Judge, L.B. Nagar, Rangareddy District VICE Sri Bakaraju Srinivasa Rao, transferred.

6. On relief, Sri Bakaraju Srinivasa Rao, II Addl. Junior Civil Judge, L.B. Nagar, Rangareddy District is transferred and posted as Prl. Junior Civil Judge, L.B. Nagar, Rangareddy District (post kept vacant).

i) Sri Upender Rao Jabisetti, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Sri Ch. Panchakshari.

ii) Sri Ch.Panchakshari, on relief by his successor will proceed to his new station and shall take charge of his post from II Addl. Junior Civil Judge, Khammam.

- iii) Sri Mohd. Afroz Akthar, will immediately handover charge of his post to the III Addl. Junior Civil Judge, Khammam, and proceed to his new station. He shall take charge of his post from Smt. Kshama Desh Pande.
- iv) The III Addl. Junior Civil Judge, Khammam, will be in full additional charge of the post of I Addl. Junior Civil Judge, Khammam, till the substitute posted takes charge.
- v) Smt. Kshama Desh Pande, on relief by her successor, will regularly assume charge as Judicial Magistrate of First Class, Special Mobile Court, Karimnagar.
- vi) Smt. V.Madhavi Latha, will immediately handover charge of her post to the Prl. Junior Civil Judge, Karimnagar, and proceed to her new station. She shall take charge of her post from Sri Bakaraju Srinivasa Rao.
- vii) The Prl. Junior Civil Judge, Karimnagar, will be in full additional charge of the post of Judicial Magistrate of First Class, Special Mobile Court, Karimnagar till the substitute posted takes charge.
- viii) Sri Bakaraju Srinivasa Rao, on relief by his successor, shall take charge of his post from I Addl. Junior Civil Judge, L.B.Nagar, Rangareddy District.

XXXII

1. Sri A.Thousheed Hussain, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Prl. Junior Civil Judge, Giddalur, Prakasam District VICE Sri Ch. L. Srinivasa Rao, transferred.
2. On relief, Sri Ch. L. Srinivasa Rao, Prl. Junior Civil Judge, Giddalur, Prakasam District is transferred and posted as Junior Civil Judge, Bantumilli, Krishna District VICE Sri G. Venkateshwarlu, transferred.
3. Sri G. Venkateshwarlu, Junior Civil Judge, Bantumilli, Krishna District is transferred and posted as Prl. Junior Civil Judge, Piler, Chittoor District VICE Smt. S. Venkata Kavitha, transferred.
4. On relief, Smt.S. Venkata Kavitha, Prl. Junior Civil Judge, Piler, Chittoor District is transferred and posted as Addl. Junior Civil Judge, Piler, Chittoor District (post kept vacant).

- i) Sri A.Thousheed Hussain, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Sri Ch.L.Srinivasa Rao.
- ii) Sri Ch.L.Srinivasa Rao, on relief by his successor will proceed to his new station and shall take charge of his post from Special Judicial Magistrate of First Class, Excise Court, Machilipatnam.
- iii) Sri G.Venkateswarlu, will immediately handover charge of his post to the Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, and proceed to his new station. He shall take charge of his post from Smt. S.Venkata Kavitha.
- iv) The Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, will be in full additional charge of the post of Junior Civil Judge, Bantumilli, till the substitute posted takes charge.
- v) Smt. S.Venkata Kavitha, on relief by her successor, will regularly assume charge as Addl. Junior Civil Judge, Piler, which post she is holding full additional charge.

XXXIII

1. Sri Siva Kiran Mavuri, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Chodavaram, Visakhapatnam District VICE Smt. V. Veera Naga Venkata Lakshmi, transferred.
2. Smt. V. Veera Naga Venkata Lakshmi, Addl. Junior Civil Judge, Chodavaram, Visakhapatnam District is transferred and posted as Prl. Junior Civil Judge, Chodavaram, Visakhapatnam District VICE Sri S.Damodar Rao, transferred.
3. On relief, Sri. S.Damodar Rao, Prl. Junior Civil Judge, Chodavaram, Visakhapatnam District is transferred and posted as Prl. Junior Civil Judge, Tiruvur, Krishna District (post kept vacant).
 - i) Sri Siva Kiran Mavuri, after completion of his basic training, will immediately proceed to his station and shall take charge of his post and also the post of Prl. Junior Civil Judge, Chodavaram from Sri S.Damodar.

- ii) Sri Siva Kiran Mavuri, after assumption of charge as Addl. Junior Civil Judge, Chodavaram, will be in full additional charge of the post of Prl. Junior Civil Judge, Chodavaram, till Smt. V.Veera Naga Venkata lakshmi, assume charge as Prl. Junior Civil Judge, Chodavaram.
- iii) Smt. V.Veera Naga Venkata Lakshmi, who was granted maternity leave for 180 days from 19.03.2014 to 14.09.2014 and after expiry of her maternity leave, shall take charge of her post from Addl. Junior Civil Judge, Chodavaram.
- iv) Sri S.Damodar Rao, on relief, by his successor will immediately handover charge of his post to the Addl. Junior Civil Judge, Chodavaram, and proceed to his new station. He shall take charge of his post from Addl. Junior Civil Judge, Tiruvur.

XXXIV

1. Ms. Kalarchana Gogi, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as II Addl. Junior Civil Judge, Visakhapatnam VICE Smt. S.P. Sulthana Begum, transferred.
2. On relief, Smt. S.P. Sulthana Begum, II Addl. Junior Civil Judge, Visakhapatnam is transferred and posted as Prl. Junior Civil Judge, Visakhapatnam (post kept vacant).

- i) Ms. Kalarchana Gogi, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Smt. S.P.Sultana Begum.
- ii) Smt. S.P.Sultana Begum, on relief by her successor, shall take charge of her post from I Addl. Junior Civil Judge, Visakhapatnam

XXXV

1. Sri Shaik Ibrahim Sharief, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Special Judicial Magistrate of First Class, Excise Court, Ongole, Prakasam District VICE Smt. C.R. Sumalatha, transferred.
2. On relief, Smt. C.R. Sumalatha, Special Judicial Magistrate of First Class, Excise Court, Ongole, Prakasam District is transferred and posted as Junior Civil Judge, Penukonda, Anantapur District (post kept vacant).

- i) Sri Shaik Ibrahim Sharief, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Smt. C.R.Sumalatha.
- ii) Smt. C.R.Sumalatha, on relief by his successor will proceed to her new station and shall take charge of her post from Junior Civil Judge, Madakasira.

XXXVI

1. Ms. Shaik Rehana, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Chennur, Adilabad District VICE Sri K. Jayaram Reddy, transferred.
2. On relief, Sri K. Jayaram Reddy, Junior Civil Judge, Chennur, Adilabad District is transferred and posted as Addl. Junior Civil Judge, Armoor, Nizamabad District VICE Sri G. Venu, transferred.
3. On relief, Sri G. Venu, Addl. Junior Civil Judge, Armoor, Nizamabad District is transferred and posted as Prl. Junior Civil Judge, Armoor, Nizamabad District VICE Smt. C. Pavani, transferred.
4. Smt C. Pavani, Prl. Junior Civil Judge, Armoor, Nizamabad District is transferred and posted as Addl. Junior Civil Judge-cum-XVIII Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District VICE Smt. P. Neeraja, transferred.
5. Smt. P. Neeraja, Addl. Junior Civil Judge-cum-XVIII Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District is transferred and posted as Prl. Junior Civil Judge, Sangareddy, Medak District VICE Smt. Y. Padma, transferred.
6. Smt. Y. Padma, Prl. Junior Civil Judge, Sangareddy, Medak District is transferred and posted as Junior Civil Judge, Jadcherla, Mahabubnagar District VICE Smt. K. Swapna Rani, transferred.
7. Smt. K. Swapna Rani, Junior Civil Judge, Jadcherla, Mahabubnagar District is transferred and posted as II Addl. Junior Civil Judge, Kurnool VICE Smt. T. Madhavi, transferred.
8. Smt. T. Madhavi, II Addl. Junior Civil Judge, Kurnool is transferred and posted as Junior Civil Judge, Sulthanabad, Karimnagar District VICE Smt. Shanker Sridevi, transferred.

9. Smt. Shanker Sridevi, Junior Civil Judge, Sulthanabad, Karimnagar District is transferred and posted as Junior Civil Judge, Thorur, Warangal District VICE Sri P. Srinivasa Rao, transferred.
10. On relief, Sri P. Srinivasa Rao, Junior Civil Judge, Thorur, Warangal District, is transferred and posted as Prl. Junior Civil Judge, Nandigama, Krishna District VICE Sri C.V.S. Sai Bhupathi, transferred.
11. Sri C.V.S. Sai Bhupathi, Prl. Junior Civil Judge, Nandigama, Krishna District is transferred and posted as I Addl. Rent Controller, City Small Causes Court, Hyderabad VICE Smt. K. Jayalakshmi, transferred.
12. Smt. K. Jayalakshmi, I Addl. Rent Controller, City Small Causes Court, Hyderabad is transferred and posted as Addl. Junior Civil Judge, Repalle, Guntur District, VICE Sri B. Appalaswamy, transferred.
13. On relief, Sri B. Appalaswamy, Addl. Junior Civil Judge, Repalle, Guntur District is transferred and posted as Prl. Junior Civil Judge, Repalle, Guntur District VICE Smt. P.J. Sudha, transferred.
14. Smt. P.J. Sudha, Prl. Junior Civil Judge, Repalle, Guntur District is transferred and posted as Judicial Magistrate of First Class, Special Mobile Court, Guntur VICE Sri A. Ramachandra Rao, transferred.
15. On relief, Sri A. Ramachandra Rao, Judicial Magistrate of First Class, Special Mobile Court, Guntur is transferred and posted as Special Judicial Magistrate of First Class for Railways, Guntur VICE Sri K. Kiran Kumar, transferred.
16. Sri K. Kiran Kumar, Special Judicial Magistrate of First Class for Railways, Guntur is transferred and posted as I Addl. Junior Civil Judge, Nizamabad VICE Smt. N. Amaravathi, transferred.
17. Smt. N. Amaravathi, I Addl. Junior Civil Judge, Nizamabad is transferred and posted as Judicial Magistrate of First Class, Special Mobile Court, Khammam VICE Smt. P. Aruna Kumari, transferred.
18. Smt. P. Aruna Kumari, Judicial Magistrate of First Class, Special Mobile Court, Khammam is transferred and posted as Junior Civil Judge, Nakrekal, Nalgonda District VICE Smt. P. Mukthida, transferred.
19. Smt. P. Mukthida, Junior Civil Judge, Nakrekal, Nalgonda District is transferred and posted as IX Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District VICE Sri V. Satyanarayana, transferred.

20. Sri V. Satyanarayana, IX Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District is transferred and posted as Special Judicial Magistrate of First Class, Excise Court, Nalgonda VICE Sri M. Srinivas, transferred.

21. Sri M. Srinivas, Special Judicial Magistrate of First Class, Excise Court, Nalgonda is transferred and posted as Prl. Junior Civil Judge, Jagtial, Karimnagar District VICE Ms. D.B. Sheetal, transferred.

22. Ms. D.B. Sheetal, Prl. Junior Civil Judge, Jagtial, Karimnagar District is transferred and posted as Prl. Junior Civil Judge, Kamareddy, Nizamabad District VICE Smt. Radhika Jaiswal, transferred.

23. Smt. Radhika Jaiswal, Prl. Junior Civil Judge, Kamareddy, Nizamabad District is transferred and posted as VIII Metropolitan Magistrate, Cyberabad at Rajenderanagar, Rangareddy District VICE Sri Ch. Venkateshwara Rao, transferred.

24. Sri Ch. Venkateshwara Rao, VIII Metropolitan Magistrate, Cyberabad at Rajenderanagar, Rangareddy District is transferred and posted as III Metropolitan Magistrate, Hyderabad VICE Sri B. Changalraya Naidu, transferred.

25. Sri B. Changalraya Naidu, III Metropolitan Magistrate, Hyderabad is transferred and posted as Junior Civil Judge, Lakkireddypalli, Kadapa District VICE Sri Shaik Abdul Shariff, transferred.

26. Sri Shaik Abdul Shariff, Junior Civil Judge, Lakkireddypalli, Kadapa District is transferred and posted as Judicial Magistrate of First Class, Special Mobile Court, Eluru, West Godavari District VICE Smt. M. Satya Kumari, transferred.

27. Smt. M. Satya Kumari, Judicial Magistrate of First Class, Special Mobile Court, Eluru, West Godavari District is transferred and posted as Addl. Junior Civil Judge, Guduwada, Krishna District VICE Sri P. Ramana Reddy, transferred.

28. Sri P. Ramana Reddy, Addl. Junior Civil Judge, Guduwada, Krishna District is transferred and posted as II Addl. Junior Civil Judge, Vijayawada Krishna District (post kept vacant).

- i) Ms. Shaik Rehana, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Sri K.Jaya Ram Reddy.
- ii) Sri K.Jaya Ram Reddy, on relief by his successor will proceed to his new station and shall take charge of his post from Sri G.Venu.

- iii) Sri G.Venu, on relief by his successor, will regularly assume charge as Prl. Junior Civil Judge, Armoor, which post he is holding full additional charge.
- iv) Smt. C.Pavani, will immediately handover charge of her post to the Addl. Junior Civil Judge, Armoor, and proceed to her new station. She shall take charge of her post from I Addl. Junior Civil Judge, L.B.Nagar, Rangareddy District.
- v) The Addl. Junior Civil Judge, Armoor, will be in full additional charge of the post of Prl. Junior Civil Judge, Armoor, till the substitute posted takes charge.
- vi) Smt. P.Neeraja, will immediately handover charge of her post to the Addl. Junior Civil Judge, L.B.Nagar, Rangareddy District, and proceed to her new station. She shall take charge of her post from Addl. Junior Civil Judge, Sangareddy.
- vii) The I Addl. Junior Civil Judge, L.B.Nagar, Rangareddy District will be in full additional charge of the post of Addl. Junior Civil Judge-cum-XVIII Metropolitan Magistrate, Cyberabad at Malkajgiri, till the substitute posted takes charge.
- viii) Smt. Y.Padma, will immediately handover charge of her post to the Addl. Junior Civil Judge, Sangareddy, and proceed to her new station. She shall take charge of her post from Prl. Junior Civil Judge, Shadnagar.
- ix) The Addl. Junior Civil Judge, Sangareddy, will be in full additional charge of the post of Prl. Junior Civil Judge, Sangareddy, till the substitute posted takes charge.
- x) Smt. K.Swapna Rani, will immediately handover charge of her post to the Prl. Junior Civil Judge, Shadnagar, and proceed to her new station. She shall take charge of her post from Prl. Junior Civil Judge, Kurnool.
- xi) The Prl. Junior Civil Judge, Shadnagar, will be in full additional charge of the post of Junior Civil Judge, Jadcherla, till the substitute posted takes charge.
- xii) Smt. T.Madhavi, will immediately handover charge of her post to the Prl. Junior Civil Judge, Kurnool, and proceed to her new station. She shall take charge of her post from Junior Civil Judge, Peddapalli.

- xiii) The Prl. Junior Civil Judge, Kurnool, will be in full additional charge of the post of II Addl. Junior Civil Judge, Kurnool, till the substitute posted takes charge.
- xiv) Smt. Shanker Sridevi, will immediately handover charge of her post to the Junior Civil Judge, Peddapalli, and proceed to her new station. She shall take charge of her post from Sri P.Srinivasa Rao.
- xv) The Junior Civil Judge, Peddapalli, will be in full additional charge of the post of Junior Civil Judge, Sultanabad, till the substitute posted takes charge.
- xvi) Sri P.Srinivasa Rao, on relief by his successor will proceed to his new station and shall take charge of his post from Prl. Junior Civil Judge, Jaggaiahpet.
- xvii) Sri C.V.S.Sai Bhupathi, will immediately handover charge of his post to the Prl. Junior Civil Judge, Jaggaiahpet, and proceed to his new station. He shall take charge of his post from II Addl. Rent Controller, City Small Causes Court, Hyderabad.
- xviii) The Prl. Junior Civil Judge, Jaggaiahpet, will be in full additional charge of the post of Prl. Junior Civil Judge, Nandigama, till the substitute posted takes charge.
- xix) Smt. K.Jaya Lakshmi, will immediately handover charge of her post to the II Addl. Rent Controller, City Small Causes Court, Hyderabad and proceed to her new station. She shall take charge of her post from Sri B.Appala Swamy.
- xx) The II Addl. Rent Controller, City Small Causes Court, Hyderabad, will be in full additional charge of the post of I Addl. Rent Controller, City Small Causes Court, Hyderabad, till the substitute posted takes charge.
- xxi) Sri B.Appalaswamy, on relief by his successor, will regularly assume charge as Prl. Junior Civil Judge, Repalle, which post he is holding full additional charge.
- xxii) Smt. P.J.Sudha, will immediately handover charge of her post to the Addl. Junior Civil Judge, Repalle, and proceed to her new station. She shall take charge of her post from Sri A.Ramachandra Rao,
- xxiii) The Addl. Junior Civil Judge, Repalle, will be in full additional charge of the post of Prl. Junior Civil Judge, Repalle, till the substitute posted takes charge.

- xxiv) Sri A.Ramachandra Rao, on relief by his successor, will regularly assume charge as Special Judicial Magistrate of First Class for Railways, Guntur, till the substitute posted takes charge.
- xxv) Sri K.Kiran Kumar, will immediately handover charge of his post to the Judicial Magistrate of First Class, Special Mobile Court, Guntur, and proceed to his new station. He shall take charge of his post from II Addl. Junior Civil Judge, Nizamabad.
- xxvi) The Judicial Magistrate of First Class, Special Mobile Court, Guntur, will be in full additional charge of the post of Judicial Magistrate of First Class for Railways, Guntur, till the substitute posted takes charge.
- xxvii) Smt. N.Amaravathi, will immediately handover charge of her post to the II Addl. Junior Civil Judge, Nizamabad, and proceed to her new station. She shall take charge of her post from II Addl. Junior Civil Judge, Khammam.
- xxviii) The II Addl. Junior Civil Judge, Nizamabad, will be in full additional charge of the post of I Addl. Junior Civil Judge, Nizamabad, till the substitute posted takes charge.
- xxix) Smt. P.Aruna Kumari, will immediately handover charge of her post to the II Addl. Junior Civil Judge, Khammam, and proceed to her new station. She shall take charge of her post from Judicial Magistrate of First Class, Special Mobile Court, Nalgonda.
- xxx) The II Addl. Junior Civil Judge, Khammam, will be in full additional charge of the post of Judicial Magistrate of First Class, Special Mobile Court, Khammam, till the substitute posted takes charge.
- xxxi) Smt. P.Mukthida, will immediately handover charge of her post to the Judicial Magistrate of First Class, Special Mobile Court, Nalgonda, and proceed to her new station. She shall take charge of her post from I Addl. Junior Civil Judge-cum-XVI Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District.
- xxxii) The Judicial Magistrate of First Class, Special Mobile Court, Nalgonda, will be in full additional charge of the post of Junior Civil Judge, Nakrekal, till the substitute posted takes charge.

- xxxiii) Sri V.Satyanarayana, will immediately handover charge of his post to the I Addl. Junior Civil Judge-cum-XVI Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District and proceed to his new station. He shall take charge of his post from Judicial Magistrate of First Class, Special Mobile Court, Nalgonda.
- xxxiv) The I Addl. Junior Civil Judge-cum-XVI Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District, will be in full additional charge of the post of IX Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District.
- xxxv) Sri M.Srinivas will immediately handover charge of his post to the Judicial Magistrate of First Class, Special Mobile Court, Nalgonda, and proceed to his new station. He shall take charge of his post from from I Addl. Junior Civil Judge, Jagtial.
- xxxvi) The Judicial Magistrate of First Class, Special Mobile Court, Nalgonda, will be in full additional charge of the post of Sepcial Judicial Magistrate of First Class, Excise Court, Nalgonda, till the substitute posted takes charge.
- xxxvii) Smt. D.B.Sheetal, will immediately handover charge of her post to the I Addl. Junior Civil Judge, Jagtial, and proceed to her new station. She shall take charge of her post from Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Special Mobile Court, Kamareddy.
- xxxviii) The I Addl. Junior Civil Judge, Jagtial, will be in full additional charge of the post of Prl. Junior Civil Judge, Jagtial, till the substitute posted takes charge.
- xxxix) Smt. Radhika Jaiswal, will immediately handover charge of her post to the Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Special Mobile Court, Kamareddy, and proceed to her new station. She shall take charge of her post from Addl. Junior Civil Judge-cum-XVII Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy District.
- xl) The Junior Civil Judge-cum-Judicial Magistrate of First Class, Special Mobile Court, Kamareddy, will be in full additional charge of the post of Prl. Junior Civil Judge, Kamareddy, till the substitute posted takes charge.

- xli) Sri Ch.Venkateswara Rao, will immediately handover charge of his post to the Addl. Junior Civil Judge-cum-XVII Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy District and proceed to his new station. He shall take charge of his post from IV Metropolitan Magistrate, Hyderabad.
- xlvi) The Addl. Junior Civil Judge-cum-XVII Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy District, will be in full additional charge of the post of VIII Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy District, till the substitute posted takes charge
- xliii) Sri B.Changalraya Naidu, will immediately handover charge of his post to the IV Metropolitan Magistrate, Hyderabad and proceed to his new station. He shall take charge of his post from Addl. Junior Civil Judge, Rayachoti.
- xliv) The IV Metropolitan Magistrate, Hyderabad, will be in full additional charge of the post of III Metropolitan Magistrate, Hyderabad, till the substitute posted takes charge.
- xlvi) Sri Shaik Abdul Sharif, will immediately handover charge of his post to the Addl. Junior Civil Judge, Rayachoti, and proceed to his new station. He shall take charge of his post from Special Judicial Magistrate of First Class, Excise Court, Eluru.
- xlvii) The Addl. Junior Civil Judge, Rayachoti, will be in full additional charge of the post of Junior Civil Judge, Lakkireddipally, till the substitute posted takes charge.
- xlviii) Smt. M.Satya Kumari, will immediately handover charge of her post to the Special Judicial Magistrate of First Class, Excise Court, Eluru, and proceed to her new station. She shall take charge of her post from Junior Civil Judge, Kaikalur.
- xlviii) The Special Judicial Magistrate of First Class, Excise Court, Eluru, will be in full additional charge of the post of Judicial Magistrate of First Class, Special Mobile Court, Eluru, till the substitute posted takes charge.
- xlix) Sri P.Ramana Reddy, will immediately handover charge of his post to the Junior Civil Judge, Kaikalur, and proceed to his new station. He shall take charge of his post from IV Addl. Junior Civil Judge, Vijayawada.

- l) The Junior Civil Judge, Kaikalur, will be in full additional charge of the post of Addl. Junior Civil Judge, Gudiwada, till the substitute posted takes charge.

XXXVII

1. Sri R.Ashok Kumar, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Giddalur, Prakasam District VICE Sri Beera Srinivasu, transferred.

2. On relief, Sri Beera Srinivasu, Addl. Junior Civil Judge, Giddalur, Prakasam District is transferred and posted as Addl. Junior Civil Judge, Jaggaiahpet, Krishna District VICE Sri P. Akbar Khan, transferred.

3. Sri P. Akbar Khan, Addl. Junior Civil Judge, Jaggaiahpet, Krishna District is transferred and posted as Junior Civil Judge, Parchur, Prakasam District (post kept vacant).

- i) Sri R.Ashok Kumar, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Sri Beera Srinivasu.
- ii) Sri Beera Srinivasu, on relief by his successor will proceed to his new station and shall take charge of his post from Prl. Junior Civil Judge, Jaggaiahpet.
- iii) Sri P.Akbar Khan, will immediately handover charge of his post to the Prl. Junior Civil Judge, Jaggaiahpet, and proceed to his new station. He shall take charge of his post from Addl. Junior Civil Judge, Chirala.
- iv) The Prl. Junior Civil Judge, Jaggaiahpet, will be in full additional charge of the post of Addl. Junior Civil Judge, Jaggaiahpet, till the substitute posted takes charge.

XXXVIII

Ms. P.Padmavathi, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Kalwakurthy, Mahabubnagar District (New Court sanctioned by the Government)

Ms. P.Padmavathi, after completion of her basic training, will immediately proceed to her station and shall take charge of her post in consultation with the Prl. District and Sessions Judge, Mahabubnagar.

XXXIX

1. Sri A.Nagaraju, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Miryalaguda, Nalgonda District VICE Sri A. Radha Krishna Murthy, transferred.
2. On relief, Sri A. Radha Krishna Murthy, Addl. Junior Civil Judge, Miryalaguda, Nalgonda District is transferred and posted as Prl. Junior Civil Judge, Miryalaguda, Nalgonda District (post kept vacant).
 - i) Sri A.Nagaraju, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Sri A.Radha Krishna Murthy.
 - ii) Sri A.Radha Krishna Murthy, on relief by his successor, will regularly assume charge as Prl. Junior Civil Judge, Miryalguda, which post he is holding full additional charge.

XL

Smt. B.Soujanya, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Bodhan, Nizamabad District (New Court sanctioned by the Government)

Smt. B.Soujanya, after completion of her basic training, will immediately proceed to her station and shall take charge of her post in consultation with the Prl. District and Sessions Judge, Nizamabad.

XLI

1. Sri Ch.Srinivasa Babu, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 3rd read above, and who is undergoing six Months Basic Training from 01.10.2013 to 31.03.2014 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Podili, Prakasam District VICE Smt. S. Sujatha, transferred.

2. On relief, Smt. S. Sujatha, Junior Civil Judge, Podili, Prakasam District is transferred and posted as Junior Civil Judge, Pidugurala, Guntur District (post kept vacant).

- i) Sri Ch.Srinivasa Babu, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Smt. S.Sujatha.
- ii) Smt. S.Sujatha, on relief by her successor will proceed to her new station and shall take charge of her post from Prl. Junior Civil Judge, Gurazala.

XLII

1. Sri I. Srinivasa Murthy, Judicial Magistrate of First Class, Special Mobile Court, Kakinada, East Godavari District is transferred and posted as I Addl. Junior Civil Judge, Kakinada, East Godavari District VICE Sri K. Prakash Babu, transferred.

2. Sri K. Prakash Babu, I Addl. Junior Civil Judge, Kakinada, East Godavari District is transferred and posted as Judicial Magistrate of First Class, Special Mobile Court, Kakinada, East Godavari District VICE Sri I. Srinivasa Murthy, transferred.

Sri I.Srinivasa Murthy and Sri K.Prakash Babu, shall immediately handover charge and take over charge of their respective posts simultaneously.

XLIII

1. Sri Syed Ziyuddin, formerly Judicial Magistrate of First Class, Chinthapally, Visakhapatnam District who was asked to await order of his posting in the High Court's Notification No.595-B.Spl., dated 25.03.2014 is transferred and posted as Judicial Magistrate of First Class, Special Mobile Court, Chittoor, VICE Sri Ch.Yugandhar, transferred.

2. On relief, Sri Ch.Yugandhar, Judicial Magistrate of First Class, Special Mobile Court, Chittoor, is transferred and posted as IV Addl. Junior Civil Judge, Chittoor, VICE P.Goverdhan, transferred.

3. Sri P. Goverdhan, IV Addl. Junior Civil Judge, Chittoor is transferred and posted as Judicial Magistrate of First Class, Excise Court, Guntur VICE Smt. S. Saritha, transferred.

4. Smt.S. Saritha, Judicial Magistrate of First Class, Excise Court, Guntur is transferred and posted as Prl. Junior Civil Judge, Nizamabad VICE Smt. P. Lakshmi Kumari, transferred.

5. Smt. P. Lakshmi Kumari, Prl. Junior Civil Judge, Nizamabad is transferred and posted as I Addl. Junior Civil Judge, Ongole VICE Smt. T.Leelavathi, transferred.

6. Smt T. Leelavathai, I Addl. Junior Civil Judge, Ongole, Prakasam District is transferred and posted as Junior Civil Judge, Dharmavaram, Anantapur District (post kept vacant).

- i) Sri Syed Ziauddin, who is asked to await order of his posting, will immediately proceed to his new station and shall take charge of his post from Sri Ch.Yugandhar.
- ii) Sri Ch.Yugandhar, on relief by his successor, will regularly assume charge as IV Addl. Junior Civil Judge, Chittoor, which post he is holding full additional charge.
- iii) Sri P.Goverdhan, will immediately handover charge of his post to the Judicial Magistrate of First Class, Special Mobile Court, Chittoor, and proceed to his new station. He shall take charge of his post from IV Addl. Junior Civil Judge, Guntur.
- iv) The Judicial Magistrate of First Class, Special Mobile Court, Chittoor, will be in full additional charge of the post of IV Addl. Junior Civil Judge, Chittoor, till the substitute posted takes charge.
- v) Smt. S.Saritha, will immediately handover charge of her post to the IV Addl. Junior Civil Judge, Guntur, and proceed to her new station. She shall take charge of her post from II Addl. Junior Civil Judge, Nizamabad.
- vi) The IV Addl. Junior Civil Judge, Guntur, will be in full additional charge of the post of Special Judicial Magistrate of First Class, Excise Court, Guntur, till the substitute posted takes charge.
- vii) Smt. P.Lakshmi Kumari, will immediately handover charge of her post to the II Addl. Junior Civil Judge, Nizamabad, and proceed to her new station. She shall take charge of her post from Prl. Junior Civil Judge, Ongole.
- viii) The II Addl. Junior Civil Judge, Nizamabad, will be in full additional charge of the post of Prl. Junior Civil Judge, Nizamabad, till the substitute posted takes charge.

- ix) Smt. T.Leelavathi, will immediately handover charge of her post to the Prl. Junior Civil Judge, Ongole, and proceed to her new station. She shall take charge of her post from Special Magistrate, Dharmavaram.
- x) The Prl. Junior Civil Judge, Ongole, will be in full additional charge of the post of I Addl. Junior Civil Judge, Ongole, till the substitute posted takes charge.

XLIV

1. Sri Subhash Chandra Bose, Junior Civil Judge, Palamener, Chittoor District is transferred and posted as Junior Civil Judge, Pulivendla, Kadapa District VICE Sri Shaik Atheeque Ahamed, transferred.
2. Sri Shaik Atheeque Ahamed, Junior Civil Judge, Pulivendla, Kadapa District is transferred and posted as Junior Civil Judge, Sidhout, Kadapa District VICE Smt. K. Satya Kumari, transferred.
3. Smt K. Satya Kumari, Junior Civil Judge, Sidhout, Kadapa District is transferred and posted as Prl. Junior Civil Judge, Rayachoti, Kadapa District VICE Sri Shaik Baba Fakruddin, transferred.
4. Sri Shaik Baba Fakruddin, Prl. Junior Civil Judge, Rayachoti, Kadapa District is transferred and posted as Junior Civil Judge, Palamener, Chittoor District VICE Sri Subhash Chandra Bose, transferred.
 - i) Sri Subhash Chandra Bose, will immediately handover charge of his post to the I Addl. Junior Civil Judge, Chittoor, and proceed to his new station. He shall take charge of his post from II Addl. Junior Civil Judge, Proddatur.
 - ii) The I Addl. Junior Civil Judge, Chittoor, will be in full additional charge of the post of Junior Civil Judge, Palamaner, till the substitute posted takes charge.
 - iii) Sri Shaik Atheeque Ahmed, will immediately handover charge of his post to the II Addl. Junior Civil Judge, Proddatur, and proceed to his new station. He shall take charge of his post from Junior Civil Judge, Badwel.
 - iv) The II Addl. Junior Civil Judge, Proddatur, will be in full additional charge of the post of Junior Civil Judge, Pulivendla, till the substitute posted takes charge.

- v) Smt. K.Satya Kumari, will immediately handover charge of her post to the Junior Civil Judge, Badwel, and proceed to her new station. She shall take charge of her post from Addl. Junior Civil Judge, Rayachoti.
- vi) The Junior Civil Judge, Badwel, will be in full additional charge of the post of Junior Civil Judge, Sidhout, till the substitute posted takes charge.
- vii) Sri Shaik Baba Fakruddin, will immediately handover charge of his post to the Addl. Junior Civil Judge, Rayachoti, and proceed to his new station. He shall take charge of his post from Addl. Junior Civil Judge, Punganur.
- viii) The Addl. Junior Civil Judge, Rayachoti, will be in full additional charge of the post of Prl. Junior Civil Judge, Rayachoti, till the substitute posted takes charge.

XLV

1. Sri Mallipeddi Sobha Rani, IV Addl. Junior Civil Judge, Tirupati, Chittoor District is transferred and posted as V Addl. Junior Civil Judge, Nellore VICE Smt. M. Sandya Rani, transferred.
2. Smt M. Sandya Rani, V Addl. Junior Civil Judge, Nellore is transferred and posted as IV Addl. Junior Civil Judge, Tirupati, Chittoor District VICE Sri Mallipeddi Sobha Rani, transferred.
 - i) Smt. Mallipeddi, Sobha Rani, will immediately handover charge of her post to the I Addl. Junior Civil Judge, Tirupati, and proceed to her new station. She shall take charge of her post from I Addl. Junior Civil Judge, Nellore.
 - ii) The I Addl. Junior Civil Judge, Tirupati, will be in full additional charge of the post of IV Addl. Junior Civil Judge, Tirupati, till the substitute posted takes charge.
 - iii) Smt. M.Sandya Rani, will immediately handover charge of her post to the I Addl. Junior Civil Judge, Nellore, and proceed to her new station. She shall take charge of her post from I Addl. Junior Civil Judge Tirupati.
 - iv) The I Addl. Junior Civil Judge, Nellore, will be in full additional charge of the post of V Addl. Junior Civil Judge, Nellore, till the substitute posted takes charge.

XLVI

Smt N.Saraswathi, Junior Civil Judge, Kotabommali, Srikakulam District is transferred and posted as Junior Civil Judge, Narasannapet, Srikakulam District (post kept vacant)

Smt. N.Saraswathi, shall take charge of her post from Special Judicial Magistrate of First Class, Excise Court, Srikakulam and after assumption of charge as Junior Civil Judge, Narasannapet, she will be in full additional charge of the post of Junior Civil Judge, Kotabommali, until further orders.

XLVII

Sri L. Venkateshwara Rao, Junior Civil Judge, Pathapatnam, Srikakulam District is transferred and posted as Prl. Junior Civil Judge, Rajahmundry, East Godavari District (post kept vacant)

- i) Sri L.Venkateswara Rao, will immediately handover charge of his post to the Junior Civil Judge, Kottur, and proceed to his new station. He shall take charge of his post from I Addl. Junior Civil Judge, Rajahmundry.
- ii) The Junior Civil Judge, Kottur, will be in full additional charge of the post of Junior Civil Judge, Pathapatnam, until further orders.

XLVIII

1. Smt. P. Sri Satya Devi, I Addl. Junior Civil Judge, Visakhapatnam is transferred and posted as II Addl. Junior Civil Judge, Tadepalligudem, West Godavari District VICE Sri B. Lakshmi Narayana, transferred.

2. Sri B. Lakshmi Narayana, II Addl. Junior Civil Judge, Tadepalligudem, West Godavari District is transferred and posted as I Addl. Junior Civil Judge, Visakhapatnam VICE Smt. P. Sri Satya Devi, transferred.

- i) Smt. P.Sri Satya Devi, will immediately handover charge of her post to the III Addl. Junior Civil Judge, Visakhapatnam, and proceed to her new station. She shall take charge of her post from Prl. Junior Civil Judge, Tadepalligudem.
- ii) The III Addl. Junior Civil Judge, Visakhapatnam will be in full additional charge of the post of I Addl. Junior Civil Judge, Visakhapatnam, till the substitute posted takes charge.

- iii) Sri B.Lakshmi Narayana, will immediately handover charge of his post to the Prl. Junior Civil Judge, Tadepalligudem, and proceed to her new station. She shall take charge of her post from III Addl. Junior Civil Judge, Visakhapatnam.
- iv) The Prl. Junior Civil Judge, Tadepalligudem, will be in full additional charge of the post of II Addl. Junior Civil Judge, Tadepalligudem, till the substitute posted takes charge.

XLIX

1. Sri Devan Ajay Kumar, Advocate, Plot No.23, Bheemarao Colony, Old Alwal, Secunderabad - 500 010, who has been appointed as Junior Civil Judge in the G.O. Ms.No.28, Law (LA&J Home Courts.C) Department, dt.22.02.2014, R/w G.O.Ms.No.102, Law (LA&J Home Courts.C) Department, dt.17.08.2014 is posted as Junior Civil Judge, Jangareddygudem, West Godavari District VICE Sri B. Sadhu Babu, transferred.

2. On relief, Sri B. Sadhu Babu, Junior Civil Judge, Jangareddygudem, West Godavari District is transferred and posted as Junior Civil Judge, Gajuwaka, Visakhapatnam District (post kept vacant).

- i) Sri Devan Ajay Kumar, will immediately proceed to his station and shall take charge of his post from Sri B.Sadhu babu.
- ii) Sri B.Sadhu Babu, on relief by his successor will proceed to his new station and shall take charge of his post from Rent Conteroller-cum-IV Addl. Junior Civil Judge, Visakhapatnam.

NOTE: 1. All the above officers under orders of transfer are directed to join at their new stations on or before 15.04.2014, without fail except Trainee Junior Civil Judges.

2. All the Trainee Junior Civil Judges, whose postings are given as above, directed to take charge of their respective posts by availing journey time only.

3. In case the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the concerned officers will seek instructions from the concerned Unit Heads who in turn will make alternative arrangements, intimating the same to the High Court.

4. This Order is placed in the High Court's Web Site <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

5. The officers viz., Sri I.Srinivasa Murthy, Sri J.V.V. Satynarayana Murthy, Smt. G.Theresa, Sri B.L.V.Seshadri, Smt R. Srilatha, Smt. N.Anitha Reddy , Smt K. Maruthi Devi, Smt. M.D.V.N.Sindhura and Sri B.Sadhu Babu are not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officers are transferred to the present stations at their requests.

S. Jagannathan
REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships kind perusal)
3. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of A.P., Hyderabad (for placing before the Registrars for information)
4. The Central Project Coordinator, High Court of Andhra Pradesh, Hyderabad.
5. The Accountant General, Andhra Pradesh, Hyderabad
6. The Secretary to Government, Law (L.A.& J-Cts.C) Dept., Hyderabad
7. The Director of Treasuries and Accounts, Hyderabad
8. The Director, A.P. Judicial Academy, Secunderabad
9. The Chief Judge, City Civil Court, Hyderabad
10. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
11. The Secretary, A.P. High Court Legal Services Committee, High Court, Hyderabad
12. The Chief Judge, City Small Causes Court, Hyderabad
13. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
14. **THE I ADDL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
15. The Metropolitan Sessions Judge, Hyderabad, Visakhapatnam and Vijayawada
16. The Secretary, Andhra Pradesh State Judicial Officers Association (Sri V.Jaya Surya, Prl. District and Sessions Judge, Visakhapatnam)
17. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad

18. The Pay and Accounts Officer, Hyderabad.

19. **THE DISTRICT TREASURY OFFICERS:**

Adilabad, Anantapur, Chittoor, Kakinada, Guntur, Kadapa, Karimnagar, Khammam, Machilipatnam, Kurnool, Mahabubnagar, Sangareddy, Nalgonda, Nellore, Nizamabad, Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and Eluru.

20. **THE EDITORS:**

1. THE HINDU, HYDERABAD.
2. THE DECCAN CHRONICLE, SECUNDERABAD
3. THE NEW INDIAN EXPRESS, HYDERABAD
4. THE EENADU, HYDERABAD
5. THE VAARTHA, HYDERABAD.
6. THE ANDHRA JYOTHI. HYDERABAD.
7. THE SIASAT, HYDERABAD
8. THE JANATHA DAILY, 20-125, 4th Street, Sarada Nagar Colony, Dilsukhnagar, HYDERABAD.